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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 16 16th March 2021	നമ്പർ } No. } 11
		1196 മീനം 2 2nd Meenam 1196	
		1942 ഫാൽഗുനം 25 25th Phalguna 1942	

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayadev E P, Elamana Illam House, Neeleswaram P. O., Omassery, Kozhikode District, Pin-673 582, holder of S.S.L.C. Book No. M 574802 with Register No. 204716 of March 2012 issued from Board of Public Examinations, Kerala, in the Driving Licence No. 57/1738/2015 dated 18-2-2015 issued by Assistant L A, Koduvally, in the PAN Card with No. FJZPP2456Q issued from Income Tax Department, Government of India, in the Election Identity Card No. NLH0374470 issued by Election Commission of India, in the Birth Certificate with Registration No. 1976/96 dated 18-12-1996 issued by Registrar of Birth and deaths, Omassery Grama Panchayath, in the Plus Two Certificate No. PS/13/436 with Roll No. 133223 dated 27-5-2014 issued by Rashtriya Sanskrit Sansthan-New Delhi, in the BA Certificate No. S/14-15/1298 with Roll No. 13443 dated 17-7-2017 issued by Rashtriya Sanskrit Sansthan, New Delhi, in the PG Certificate No. A/17-18/5080 with Roll No. 27517 dated 12-7-2019 issued by Rashtriya Sanskrit Sansthan-New Delhi, in the Migration Certificate Roll No. 13443

Gaz. No. 11/2021/DTP (Part IV).

dated 28-5-2019 issued by Rashtriya Sanskrit Sansthan-New Delhi, Entered as Jayadev in the Ration Card No. 2159072185 serial numbered as 2 issued by Taluk Supply Officer, Kozhikode dated 15-3-2017, is one and the same person. Hereafter I have changed my name as E P Jayadev Subrahmanyam Namboothiri and have changed my signature as shown below.

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Omassery,
27-1-2021.

JAYADEV E P

NOTIFICATION

I, Vipin Raj R G, Thekkumkara Puthen Veedu, Manali P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my SSLC Certificate No. K 544971 with Register No. 539137 of March 2010, is corrected as SIUC Christian Nadar vide Certificate No. A6/8567/20/K.Dis, dated 28-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
6-2-2021.

VIPIN RAJ R G

NOTIFICATION

I, Arunrag R, Kuttathivila Veedu, House No. 499, Arayoor, Arayoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S S L C Certificate No. S 779941 with Register No. 138693 of March 2017, is corrected as SIUC Christian Nadar vide Certificate No. A6/5096/20/K.Dis, dated 25-2-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
1-2-2021.

ARUNRAG R

NOTIFICATION

I, Sathyadas A, S L Bhavan, Eanthikkala, Plamoottukada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my SSLC Book No. E 326899 with Register No. 153381 of March 1985, is corrected as Christian Latin Catholics vide Certificate No. A6/5400/21/K.Dis, dated 16-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
4-2-2021.

SATHYADAS A

NOTIFICATION

I, Sajilekha S V, Preji Bhavan, House No. 330, Eettachery, Manchavilakom P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 503, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as X'ian RC Nadar in my S S L C Book No. G 120028 with Register No. 400327 of March 1994, is corrected as SIUC Nadar Christian vide Certificate No. A6/6994/21/K.Dis, dated 8-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
15-2-2021.

SAJILEKHA S V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Midhun Raj A S, Kripa, TC 10/1374(1), Ittikkonam, Uliyazhathura, Powdikonam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 587, holder of S S L C Certificate No. P 110656 with Register No. 543123 of March 2014; Higher Secondary Examination Certificate No. HSE 5/2016/020687 with Register No. 3020699 of March 2016, issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. 1/7937/2016, dated 23-7-2016, issued by Asst. LA, Thiruvananthapuram; also known as Midhunraj A S in the Permanent Account No. LCMPS5676R, issued from Income Tax Department, Government of India; known as A S Midhun Raj in the Birth Certificate with Registration No. 6277, date of Registration 28-5-1998, issued by the Registrar of Births & Deaths, Kollam Corporation; known as A S Midhunraj in the Ration Card No. 1207136042 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kollam; and known as Midhunraj Anilkumar Sunitha in the Passport No. Z 5951366, date of issue 17-7-2020, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Midhunraj A S only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
8-2-2021.

MIDHUN RAJ A S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mani K O, Thumpi Veedu, TC 65/338(1), Varuvila, Punchakkari, Thiruvallam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027; holder of S S L C Book No. H 176948 with Register No. 323314 of March 1996; Marriage Certificate with Registration No. CMR-179, 2010, date of Registration 7-12-2010, issued by the Local Registrar, Tholicode Grama Panchayat; Electoral Identity Card No. FDQ1387950, dated 6-9-2010, issued by the Electoral Registration Officer, Nemom LA Constituency; Birth Certificate with Registration No. 94/2006, date of Registration 14-2-2006, issued by the Registrar of Births & Deaths, Nedumangad Municipality, of my daughter Sneha S Santhosh; also known as Mani in the Ration Card No. 1103166166 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Bindhu O alias Mani K O in the Birth Certificate with Registration No. 24128/2008, date of Registration 17-9-2008, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Pavithra S Santhosh; is one and the same person. Hereafter I have changed my name as Bindhu O and will sign accordingly.

It is further notified that I have changed the name of my minor daughter Sneha S Santhosh, holder of Extract of Admission Register with Admission No. 12723, date of Admission 29-5-2016, issued by the Headmistress, VHSS for Girls, Thiruvallam, Thiruvananthapuram; Birth Certificate with Registration No. 94/2006, date of Registration 14-2-2006, issued by the Registrar of Births & Deaths, Nedumangad Municipality; Ration Card No. 1103166166 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; as Sneha Santhosh.

It is again further notified that I have changed the name of my another minor daughter Pavithra S Santhosh, holder of Extract of Admission Register with Admission No. 12916, date of Admission 28-5-2018, issued by the Headmistress, VHSS for Girls, Thiruvallam, Thiruvananthapuram; Birth Certificate with Registration No. 24128/2008, date of Registration 17-9-2008, issued

by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1103166166 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; as Pavithra Santhosh.

This change will come into effect in all records related to us.

Thiruvananthapuram,
23-1-2021.

MANI K O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Moly O, House No. 104, Mariya Nagar, Erappukuzhy, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, holder of S S L C Book No. A 313054 with Register No. 25017 of March 1988; have embraced Christianity from Hindu, Cheramar Community, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
6-2-2021.

MOLY O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lathika, TC 16/1150, Karaykkadu Veedu, Jagathy, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of Electoral Identity Card No. KL/20/136/099331, dated 21-8-1997, issued by the Electoral Registration Officer, Thiruvananthapuram East Constituency; Ration Card No. 1102083449 (Sl. No. 1), dated 7-12-2018, issued by Taluk Supply Officer, North, Thiruvananthapuram; have embraced Islam Religion from Hindu, Ezhava Community, with a new name Jameela. Hereafter I will be a member of Islam Religion and will be known by the name Jameela only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
11-2-2021.

LATHIKA

NOTIFICATION

I, Anil J, Palayamketty, Vadakkumkara Puthen Veedu, Vettinadu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 028, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Certificate No. M 261579 with Register No. 546582 of March 2012, is corrected as Christian, Nadar vide Certificate No. B2-1766/2021, dated 8-2-2021, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
9-2-2021.

ANIL J

NOTIFICATION

I, Sheeja C R Raj, Shibu Bhavan, House No. 633, Velloorkonam, Mancha P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar RC in my S S L C Book No. E 304070 with Register No. 292747 of March 1984, is corrected as Christian Nadar Latin Catholic vide Certificate No. B2-14150/2020, dated 1-2-2021, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
12-2-2021.

SHEEJA C R RAJ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aji S, Roadarikathu Veedu, Kalankavu, Peppara P. O., Vithura, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542; holder of Extract of Admission Register with Admission No. 1126, date of Admission 21-5-1986, issued by the Headmaster, Govt. UPS, Vithura; have embraced Hinduism from Christian, Sambavar Community, with the same name.

It is further notified that my minor son Abhi A, holder of School Certificate with Admission No. 8112, dated 28-10-2020, issued by the Headmistress,

Vinobanikethan UP School, Thiruvananthapuram; and another minor son Abhinav A, holder of School Certificate with Admission No. 7918, date of Admission 8-6-2020, issued by the HM in charge, Govt. LPS Aryanad, have embraced Hinduism from Christian, Sambavar Community, with the same name respectively. Hereafter we will be the members of Hindu, Sambavar Community.

These changes will come into effect in all records related to us.

Nedumangad,
15-2-2021.

AJI S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Moly M, Thottarikathu Veedu, Aithi, Parandode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of SSLC Book No. E 393146 with Register No. 173125 of March 1993; have embraced Hinduism from Christian Cheramar Community, with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Nedumangad,
23-9-2020.

MOLY M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jyothi J K, "Damaru", AKRA 94A, Ayyappankuzhy Lane, Pallimukku, Kallayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 043, have changed the name of my minor daughter Devika J L, holder of School Certificate with Admission No. 11413, dated 15-2-2021, issued by the Principal, St.Thomas Residential School, Mukkolakkal, Thiruvananthapuram; Birth Certificate with Registration No. 10256/2007 date of Registration 12-4-2007, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1102085395 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; as Jhanvee J L.

This change will come into effect in all records related to her.

Thiruvananthapuram,
15-2-2021.

JYOTHI J K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Afnath Hassan, Afna Gardens, Pullanicode, Edava P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 311, holder of S S L C Certificate No. I 502500 with Register No. 131719 of March 2009; Higher Secondary Examination Certificate No. HSE 1003314 with Register No. 7014201 of June 2011 (SAY), issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. 21/12054/2018, dated 27-11-2018, issued by ALA, Nedumangad; Marriage Certificate with Registration No. 108/2012, date of Registration 22-2-2012, issued by the Local Registrar, Varkala Municipality; Electoral Identity Card No. AKE0216416, dated 23-10-2015, issued by the Electoral Registration Officer, Varkala Constituency; also known as Afnahassan in the Ration Card No. 1171057020 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; known as Afnath Mohammed Hassan in the Birth Certificate with Serial No. 879, dated 13-10-1992, issued from the Embassy of India, Abu Dhabi; Permanent Account No. CUFPM4147M, issued from Income Tax Department, Government of India; Passport No. K 8333162, date of issue 28-3-2013, issued from the Passport Office, Thiruvananthapuram; and known as Afnath A1-Sajam in the Birth Certificate with Registration No. 126/2013, date of Registration 2-1-2013, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Aalim Ul Sulthan A S; Passport No. S 3103599, date of issue 22-1-2018, issued from Consulate General of India, Jeddah; of my son Aalim Ul Sulthan Al Sajam; Birth Certificate with Registration No. 21071/2014, date of Registration 16-8-2014, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Aaqif Ul Sulthan A S; Passport No. T2048016, date of issue 8-5-2019, issued from the Passport Office, Thiruvananthapuram, of my son Aaqif Ul Sulthan Al Sajam; Passport No. K 8333143, date of issue 28-3-2013, issued from the Passport Office, Thiruvananthapuram, of my husband Al Sajam Abdul Jabbar; is one and the same person. Hereafter I will be known by the name Afnath Mohammed Hassan only.

This change will come into effect in all records related to me.

Varkala,
2-2-2021.

AFNATH HASSAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammed Mirza, A1-Wahdha, House No. 376, Edava P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 311; holder of Secondary School Examination Certificate with Registration No. M114/07243/0070,

Roll No. 4194944, dated 19-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 5/2016/026363 with Register No. 3026379 of March 2016, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Technology in Civil Engineering Certificate No. 0143748 with Register No. MBI16CE053, dated 22-12-2020, issued by the Vice Chancellor, APJ Abdul Kalam Technological University; Birth Certificate with Registration No. 1049/98, date of Registration 30-7-1998, issued by the Registrar of Births & Deaths, Varkala Municipality; Ration Card No. 1171052754 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; Driving Licence No. 16/6790/2017, dated 7-8-2017, issued by Asst. LA, Attingal; Electoral Identity Card No. AKE1178912, dated 26-10-2017, issued by the Electoral Registration Officer, Varkala Constituency; and known as Mohammed Mirza Shanavaz in the Passport No. U 8424385, date of issue 10-11-2020, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Mohammed Mirza Shanavaz only.

This change will come into effect in all records related to me.

Varkala,
8-2-2021.

MOHAMMED MIRZA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajan J, Parakonathu Veedu, Edaval, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125; holder of S S L C Book No. C 469513 with Register No. 16505 of March 1992; have embraced Hinduism from Christian, Sambavar Community, with the same name.

It is further notified that my son Adharsh R S, holder of Extract of Admission Register with Admission No. 5485, date of Admission 27-5-2013, issued by the Headmistress, Govt. HSS, Mylachal; and my minor daughter Adhithya R S, holder of Extract of Admission Register with Admission No. 5890, date of Admission 1-6-2016, issued by the Headmistress, Govt. HSS, Mylachal; have embraced Hinduism from Christian, Sambavar Community, with the same name respectively. Hereafter we will be the members of Hindu, Sambavar Community.

This change will come into effect in all records related to us.

Kattakada,
6-2-2021.

RAJAN J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Stella, Parakonathu Veedu, Edaval, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125; holder of Extract of Admission Register with Admission No. 6429, date of Admission 31-5-1989, issued by the Headmaster, Govt. UPS, Vellarada; also known as Stella E in the Ration Card No. 1170030119 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada; Birth Certificate with Registration No. 3227/2007, date of Registration 5-2-2007, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Adharsh R S; Extract of Admission Register with Admission No. 5485, date of Admission 27-5-2013, issued by the Headmistress, Govt. HSS, Mylachal, of my son Adharsh R S; Extract of Admission Register with Admission No. 5890, date of Admission 1-6-2016, issued by the Headmistress, Govt. HSS, Mylachal, of my daughter Adhithya R S; and known as Stella S in the Birth Certificate with Registration No. 28154/2009, date of Registration 29-10-2009, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Adhithya R S; is one and the same person. I have embraced Hinduism from Sambavar, Christian Community with a new name Sindhu. E. Hereafter I will be a member of Hindu, Sambavar Community and will be known by the name Sindhu E only and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,
3-2-2021.

STELLA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeja P. R, Manalivila Thadatharikathu Veedu, Paleli, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. Book No. H 169215 with Register No. 114377 of March 1995, have embraced Christianity from Hindu, Cheramar Community, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,
3-2-2021.

SHEEJA P. R

NOTIFICATION

I, Gowri G S, Mele Perumuttathu Veedu, Koovalassery P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 512, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Saiva Vellala in my S S L C Certificate No. S 775970 with Register No. 130925 of March 2017, is corrected as Hindu, Ganaka vide Certificate No. A5/14850/20/DDis, dated 30-1-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
4-2-2021.

GOWRI G S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Srinandhanan, Nandhanam, Kottarathuvila, Neyyardam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572; holder of Secondary School Examination Certificate with Registration No. T117/07346/0050, Roll No. 4334176, dated 3-6-2017, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 03/2019/113596 with Register No. 6012875 of March 2019, issued by Board of Higher Secondary Examinations, Government of Kerala; Identity Card with Admission No. BCC19/128, issued by the Principal, Oriental School of Hotel Management; Driving Licence No. KL21 20200008379, date of issue 23-10-2020, issued by SRTO, Nedumangad; and known as Srinandhanan A S in the Ration Card No. 1170071875 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada; is one and the same person. Hereafter I have changed my name as Srinandhan A S and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,
8-2-2021.

SRINANDHANAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhilash M, M S Bhavan, House No. 83, Cheenivila, Koovalassery P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 512; holder of S S L C Certificate No. C 114224 with Register No. 126702 of March 2002; Permanent Account No. CWOPM3276L, issued from Income Tax Department, Government of India; Electoral Identity Card No. ICR0018705, dated 24-10-2015, issued by the Electoral Registration Officer, Kattakada Constituency; Ration Card No. 1170037752 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada; and known as Abhilash Mohanan in the Passport No. N 0358234, date of issue 30-6-2015, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Abireji M and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,
9-2-2021.

ABHILASH M

NOTIFICATION

I, Joly S, J.M.J House, House No. 369, Mangadu P. O., Kollam Taluk, Kollam District, Pin-691 015, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Parava in my S S L C Book No. D 018701 with Register No. 158608 of March 1993, is corrected as Christian Latin Catholic vide Certificate No. 817/21/A5/K.Dis, dated 2-2-2021, issued by the Tahsildar, Taluk Office, Kollam.

This change will come into effect in all records related to me.

Kollam,
6-2-2021.

JOLY S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shihab S, Eazhichenathu House, T.949, Kadathoor P. O., Thazhava, Karunagappally Taluk, Kollam District, Pin-690 523; (Name Changed vide Kerala Gazette Notification Vol.III, 10th June 2014, Gazette No. 23, Page No. 885) holder of S S L C Book No. I 210511 with Register No. 348272 of March 1996; National Trade Certificate No. 048087, issued by the Secretary, State Council for Vocational Training; Electoral Identity Card No. KRR1352863, dated 30-1-2001, issued by the Electoral Registration Officer, Kunnathoor LA

Constituency; Ration Card No. 1210062758 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Karunagappally; Birth Certificate with Registration No. 1964/2020, date of Registration 28-9-2020, issued by the Registrar of Births and Deaths, Karunagappally Municipality, of my daughter Izza Mehrin; also known as Navas S @ Shihab S in the Birth Certificate with Registration No. 1569/2011, date of Registration 21-6-2011, issued by the Registrar of Births and Deaths, Oachira Grama Panchayat, of my daughter Sadiya N; and known as Shihab in the Birth Certificate with Registration No. 1924/2017, date of Registration 11-9-2017, issued by the Registrar of Births and Deaths, Karunagappally Municipality, of my daughter Fathima S; is one and the same person. Hereafter I will be known by the name Navas S only.

This change will come into effect in all records related to me.

Karunagappally,
16-2-2021.

SHIHAB S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arya K S, Thadathinkara Puthen Veedu, Thulasimukku, Kummil P. O., Kottarakara Taluk, Kollam District, Pin-691 536; holder of SSLC Certificate No. M 296535 with Register No. 506286 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/047785 with Register No. 1045118 of March 2014, issued by Board of Higher Secondary Examination, Government of Kerala; Electoral Identity Card No. XIL0961045, dated 21-10-2016, issued by the Electoral Registration Officer, Chadayamangalam Constituency; Marriage Certificate with Registration No. 187/2017, date of Registration 8-3-2017, issued by Local Registrar, Ponnani Municipality; also known as Arya in the Ration Card No. 1208061236 (Sl. No. 2), dated 19-12-2018, issued by Taluk Supply Officer, Kottarakara; and known as Ayisha K in the Birth Certificate with Registration No. 846/2018, date of Registration 10-1-2018, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my son Muhammas Missabe; is one and the same person. I have embraced Islam Religion from Hindu, Viswakarma Community with a new name Ayisha K. Hereafter I will be a member of Islam Religion and will be known by the name Ayisha K only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
9-10-2020.

ARYA K S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sooryakandan S, Thundil Veedu, Vellari, Kaithodu P. O., Nilamel, Kollam District, Pin- 691 535 presently now working as Fire and Rescue Officer (Driver) in the Office of the Fire and Rescue Station, Thrissur, holder of SSLC No. D249765 with Register No. 68056 of June 2004, Higher Secondary Examination (Class XII) Certificates No. HSE 159757, 007749 with Register No. 2059169 of March 2006 and June 2006 (SAY) issued from Board of Higher Secondary Examination, in the Bachelor of Arts Degree Certificate No. 0492613 with Register No. 95601/September 2015 dated 28-10-2017 issued by the Vice Chancellor, University of Kerala, Diploma in Computer Application Certificate Register No. 1209088 of August 2010 dated 4-8-2011 issued by the Director, LBS Centre for Science and Technology, Government of Kerala, Indian Union Kerala State Driving Licence No. 24/1129/2008 dated 13-2-2019 issued by Assistant LA, Thrissur, Kerala State Conductor Licence No. 24/32/2013 dated 8-5-2013 issued by Assistant LA, Kottarakkara, known as Sooryakandan in the Election Identity Card No. FWD3196169 dated 23-10-2015 issued by Electoral Registration Officer, Chadayamangalam Assembly Constituency, PAN Card No. LNYPS8158K dated 1-4-2019 issued by Income Tax Department, Government of India, Ration Card No. 1208047426, dated 16-2-2019 issued by Taluk Supply Office, Kottarakkara is one and the same person. Hereafter I have changed my name as Sooryakanth.S and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
16-2-2021.

SOORYAKANDAN S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chinchumol S., Sasthamkavu, Vadakkethil, House No. 331, Pathirikkal P. O., Pathanapuram Taluk, Kollam District, Pin-689 695; holder of S S L C Certificate No. F 671589 with Register No. 501502 of June 2006; Higher Secondary Examination Certificate No. HSE 542831 with Register No. 4044940 of June 2008 (SAY), issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. KL25 20190020344, date of issue 31-12-2019, issued by SRTO, Punalur; Birth Certificate with Registration No. 1456/1989, date of Registration 26-6-1989, issued by the Registrar of Births & Deaths, Punalur Municipality; Birth Certificate with Registration No. 1561/2015, date of Registration 21-1-2015, issued

by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Ayaana Riyas Khan; also known as Chinchu Mol S in the Electoral Identity Card No. NVU0183145, dated 16-3-2016, issued by the Electoral Registration Officer, Pathanapuram Constituency; Permanent Account No. BUHPC0559E, issued from Income Tax Department, Government of India; and known as Chinchu in the Ration Card No. 1272002223 (Sl. No. 2), dated 4-2-2021, issued by Taluk Supply Officer, Punalur; is one and the same person. Hereafter I have changed my name as Irfana S and will sign accordingly.

This change will come into effect in all records related to me.

Pathanapuram,
15-2-2021.

CHINCHUMOL S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shanimoole A, Sayyad Manzil, House No. 168, Komalamkunnu P. O., Punalur Taluk, Kollam District, Pin-691 305; holder of S S L C Certificate No. C 422788 with Register No. 186625 of March 2002; Ration Card No. 1272022661 (Sl. No. 1), dated 22-9-2020, issued by Taluk Supply Officer, Punalur; Electoral Identity Card No. BNJ2560670, dated 29-5-2018, issued by the Electoral Registration Officer, Punalur Constituency; Permanent Account No. CVZPA8120P, issued from Income Tax Department, Government of India; Driving Licence No. 25/3683/2015, date of issue 8-6-2015, issued by ALA, Punalur; Registration Certificate No. 21320145000876, date of issue 16-11-2020, issued by Government of Kerala; Health Card No. P4OIQW3L5, issued by National Health Authority, Government of Kerala; Marriage Certificate with Registration No. 204/2018, date of Registration 2-7-2018, issued by the Local Registrar, Punalur Municipality; also known as Shanitha S in the Birth Certificate with Registration No. 3077/2005, date of Registration 17-11-2005, issued by the Registrar of Births & Deaths, Punalur Municipality, of my daughter Kadeeja Beevi M; and known as Shani Hashim in the Birth Certificate with Registration No. 1464/2011, date of Registration 19-7-2011, issued by the Registrar of Births & Deaths, Punalur Municipality, of my son Muhammad Khaleel M; is one and the same person. Hereafter I have changed my name as Rukzana Hashim consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Punalur,
15-2-2021.

SHANIMOLE A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manju. R, Thazhathil Veedu, Punalur Taluk, Kollam District, Ottakkal P. O., Thenmala-691 308 holder of S. S. L. C. Book No. H 393292 with Register Number 42689 of March 1995, in the Pre Degree Examination Certificate No. 2602 with Register Number 44675 June 1997 issued by the Controller of Examination, University of Kerala, in the Ration Card No. 1272003598 (Sl. No. 3) dated 13-1-2021 issued from the Taluk Supply Office, Punalur known as Manju Murugesan Naicker, in the Election Identity Card Number JLM0728212 dated 18-3-2009 issued by the Electoral Registration Officer for Ghatkopar West Constituency known as Manju Murugesan Naicker in the Passport No. N 5142632 dated 11-12-2015 issued by the Passport Officer, Regional Passport Office, Bangalore known as Manju M Naicker, in the PAN Card No. ANNPN5248D issued from the Income Tax Department Government of India, in the Driving Licence DL No. KA0120160013642 dated 29-8-2016 issued by the Licencing Authority Bengaluru(C), in the Birth Certificate of my daughter Meenakshi with Registration Number 690271806 date of Registration 3-1-2013 issued by the Sub Registrar of Births and Deaths Municipal Corporation of Greater Mumbai is one and the same person. Hereafter I will be known by the name of Manju. R only.

This change will come into effect in all records related to me.

Thenmala.

MANJU. R

NOTIFICATION

I, Renithamol T M, S R Villa, Thuvayoor North, Manakkala P. O., Adoor Taluk, Pathanamthitta District, Pin-691 551, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Paraya in my S. S. L. C. Certificate No. B 412430 with Register No. 595920 of March 2001, is corrected as Christian, Paraya vide Certificate No. C1- 918/2021/KDis, dated 12-1-2021, issued by the Tahsildar, Taluk Office, Adoor.

This change will come into effect in all records related to me.

Adoor,
8-2-2021.

RENITHAMOL T M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Roy K George, Kuzhikkattu Roy Villa, Ramapuram, Keerikkad P. O., Karthikappally Taluk, Alappuzha District, Pin-690 508, (Name changed vide Kerala Gazette Notification Vol. XXXVI, 8th October 1991, Gazette No. 40, Page No. 589), have changed the name of my minor daughter Smitha Mariyam Roy, holder of School Certificate with Admission No. 1280, date of Admission 8-4-2013, dated 30-12-2020, issued by the Principal, Bethany Central School, Nangiarkulangara; Birth Certificate with Registration No. 151/2007, date of Registration 20-1-2007, issued by the Registrar of Births and Deaths, Pandalam Grama Panchayat; Ration Card No. 142011956 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Karthikappally; as Liya Mariyam Roy.

This change will come into effect in all records related to her.

Karthikappally,
9-2-2021.

ROY K GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chinnu S Suresh, Kayattukaran Parambu Vadakkal, Sanathanapuram P. O., Ambalappuzha Taluk, Alappuzha District, Pin-688 003, holder of S. S. L. C. Certificate No. I 515060 with Register No. 202571 of March 2009; also known as Chinnu Suresh in the Permanent Account No. BLDPC1226R, issued from Income Tax Department, Government of India; Ration Card No. 1418016295 (Sl. No.2), dated 15-3-2017, issued by Taluk Supply Officer, Ambalappuzha; and known as Abel Abin in the Transgender Identity Card, issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I will be known by the name Abel Abin only consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Ambalappuzha,
15-2-2021.

CHINNU S SURESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary P. A, Pulickal House, Pollethai P. O., Ambalapuzha Taluk, Alappuzha District, Pin-688 522, holder of S. S. L. C. No. D164289 with Register No. 536890 of March 2004; Higher Secondary Examination (Class XII) Certificate No. HSE 428025 with Register No. 3082834 of March 2007, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate No. 0526897 with Register No. 14014601/14139043 of April 2017, issued by the Vice-Chancellor, University of Kerala; Electoral Identity Card No. AWE0086728, dated 10-4-2009, issued by the Electoral Registration Officer, Alappuzha LA Constituency, also known as Mary in the Ration Card No. 1418041897 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Ambalapuzha, is one and the same person. Hereafter I have changed my name as Shiny Martin and will sign accordingly.

This change will come into effect in all records related to me.

Pollethai,
12-2-2021.

MARY P. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Martin P. P, Pulickal House, Pollethai P. O., Ambalapuzha Taluk, Alappuzha District, Pin-688 522, holder of Extract of School Admission Register with Admission No. 5795, date of Admission 22-5-1976, issued from St. Augustine's High School, Mararikulam, also known as Martin in the Ration Card No. 1418041897 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Ambalapuzha; Electoral Identity Card No. AWE0086728, dated 10-4-2009, issued by the Electoral Registration Officer, Alappuzha LA Constituency, of my daughter Mary P. A, and known as Antony in the S. S. L. C. No. D 164289 with Register No. 536890 of March 2004, of my daughter Mary P. A, is one and the same person. Hereafter I will be known by the name Martin only.

This change will come into effect in all records related to me.

Pollethai,
12-2-2021.

MARTIN P. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elsamma Dominic, Swaliha Manzil, Kaniyam Parambil, Kadakkarappally. P. O., Madackal, Cherthala, Alappuzha District, Pin-688 529, holder of S. S. L. C. Book No. 223875 with Register No. 28231 of March 1993, mentioned in the Ration Card No. 1524065387, dated

15-3-2017 issued by Taluk Supply Officer, Changanassery, in Marriage Certificate with Registration No. 1348/2001 date of Registration 9-9-2001 issued from Irshadul Muslim Association, Alappuzha, also known as Fousiya mentioned in the S. S. L. C. of my daughter Swaliha.S (No.T131253 with Register No. 539455 of March 2018); also as Fousiya Saleem mentioned in the Birth Certificate of my daughter Swaliha. S (Registration No. II/3069/02, date of Registration 25-1-2002 issued from Alappuzha Municipality) and as Fousiya Salim mentioned in the Birth Certificate of my another daughter Malufa. S (Registration No. 3682/2008 date of Registration 3-6-2008 issued from Alappuzha Municipality) is one and the same person. I have embraced to Islam Religion from Christian RCS Community with the name Fousiya Salim. Hereafter I will be a member of Islam Religion and will be known by the name Fousiya Salim only and will sign accordingly.

This change will come into effect in all records related to me.

Kadakkarappally,
28-1-2021.

ELSAMMA DOMINIC

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijy C. M, Alumchuvattil House, Aymanam P. O., Kottayam Taluk, Kottayam, Pin-686 015, holder of S. S. L. C., No. K 318458 with Register No. 448086 of March 1999. Pre Degree Marklist with Register No. 16994 of April 2001, issued from Mahatma Gandhi University, Kottayam, and as Viji CM in the Degree of Bachelor of Arts-Major in English Certificate with No. IG30-2801, Enrolment No. 115532177 of June 2016. issued from Indira Gandhi National Open University, New Delhi, in the Birth Certificate of my son Shravan Beeyush with Registration No. 1528/2014, date of Registration 26-5-2014, issued by Registrar of Birth & Death, Kottayam Municipality, and as Viji in the Marriage Certificate dated 25-9-2004, issued from Thirunakkara Sreekrishna Swami Temple, Kottayam, in the Birth Certificate of my daughter B. Rajeswari with Registration No. 5609/05, date of Registration 4-11-2005, issued by Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat and also known as Viji Beeyush in the Driving Licence No. 5/4662/2013, dated 20-7-2013, issued by Asst. L.A Kottayam, PAN Card No. ASJPB8344F, issued from Income Tax Department, Govt. of India, Ration Card No. 1523077034 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I will be known by the name Viji Beeyush only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Aymanam,
1-2-2021.

VIJY C. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabu K. O, Kolliyiil House, Kaipuzha P. O., Kottayam Taluk, Kottayam, Pin-686 602, holder of Extract of School Admission Register with Admission No. 13256, date of Admission 19-5-1983, issued by Headmaster, St. Ephrem's High School, Mannanam, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 34/2021, dated 4-1-2021, issued by Village Officer, Kaipuzha. Hereafter I will be a member of Hindu, Cheramar Community.

It is further notified that my minor son Resin Sabu, holder of Extract of School Admission Register with Admission No. 15204, date of Admission 31-5-2016, issued by Headmistress, St. George's V.H.S.S., Kaipuzha have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 36/2021, dated 4-1-2021, issued by Village Officer, Kaipuzha. Hereafter he will be a member of Hindu, Cheramar Community.

It is again notified that my another minor son Abhiras Sabu, holder of Extract of School Admission Register with Admission No. 15354, date of Admission 30-5-2018, issued by Headmistress, St. George's V.H.S.S., Kaipuzha, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 35/2021, dated 4-1-2021, issued by Village Officer, Kaipuzha. Hereafter he will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Kaipuzha,
5-2-2021.

SABU K.O

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Simimol Beegam, Simi Manzil, Velloor P. O., Kottayam Taluk, Kottayam, Pin-686 005, holder of S. S. L. C. Book No. I 228425 with Register No. 173706 of March 1997, Election Identity Card No. KTZ 1243765, dated 22-10-2015, issued by Electoral Registration Officer, Kottayam LA Constituency, in the Birth Certificate of my daughter Riya Fathima with Registration No. 2216/2009, date of Registration 8-9-2009, issued by Registrar of Births & Deaths, Kottayam Municipality, in the Extract of School Admission Register of my daughter Riya Fathima with Admission No. 1554, date of

Admission 20-4-2016, issued by Principal, Sree Kumaramangalam Public School, Kumarakom and as Simimol in the Ration Card No. 1525013742 (Sl. No. 2), dated 7-1-2019, issued by Taluk Supply Officer, Vaikom and also known as Simi Mol in the Birth Certificate of my son Rihaan Muhammed Saneer with Registration No. 674/2006, date of Registration 27-6-2006, issued by Registrar of Birth & Death, Vaikom Municipality is one and the same person. Hereafter I have changed my name as Fathima and will sign accordingly.

This change will come into effect in all records related to me.

Velloor,
3-2-2021.

SIMIMOL BEEGAM

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chikku R Krishnan, Geerakathinal House, Poovarani P. O., Poovarani, Meenachil Taluk, Kottayam, Pin-686 577, holder of S. S. L. C. No. E 462363 with Register No. 324788 of March 2005, Higher Secondary Examination Certificate No. HSE 240759 with Register No. 4091965 of March 2008, issued from Board of Higher Secondary Examination, Thiruvananthapuram. Degree of Bachelor of Business Administration Certificate with Register No. 08BBA1095 of May 2011, issued from Bharathiar University, Coimbatore, Driving Licence No. KL3520190019086, date of issue 18-11-2019, issued by SRTO, Pala, PAN Card No. JQZPK2372F, issued from Income Tax Department, Govt. of India, Ration Card No. 1527116873 (Sl. No. 2), dated 27-5-2020, issued by Taluk Supply Officer, Meenachil, Election Identity Card No. SAZ0237925, dated 10-1-2011, issued by Electoral Registration Officer, Chaengannur LA Constituency and as Chikku Krishnan in the Birth Certificate with Registration No. 619/88, date of Registration 19-12-1988, issued by Special Grade Secretary & Registrar of Births & Deaths, Erumely Grama Panchayat and also known as Chikku Radhakrishnan in the Passport No. K2251065, date of issue 26-6-2012, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Rahul R Krishnan and will sign accordingly.

This change will come into effect in all records related to me.

Poovarani,
29-1-2021.

CHIKKU R KRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresy Varghese, Ulprakadu House, Nalukody P. O., Changanacherry Taluk, Kottayam, Pin-686 548, holder of Extract of School Admission Register with Admission No. 1990, date of Admission 16-5-1977, issued by Headmistress, St. Mary's G.H.S. Edathua, and as Saramma Mathew in the Election Identity Card No. ZDM0560813, dated 20-9-2015, issued by Electoral Registration Officer, Changanacherry LA Constituency, Ration Card No. 1524020843 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the S. S. L. C. of my daughter Aleyamma Mathew with S. S. L. C. No. D 501505, Register No. 535917 of March 2004, and as Saramma in the Marriage Certificate with Register No. 169/1985, dated 4-2-2021, issued from Sacred Heart Church, Chethipuzha, in the S. S. L. C. of my son Antony Mathew with S. S. L. C. No. C 592541, Register No. 355125 of March 2003, and also known as Lissamma in the Birth Certificate of my daughter Aleyamma Mathew with Registration No. 4383/1988, date of Registration 27-9-1988, issued by Registrar of Births and Deaths, Thiruvalla Municipality is one and the same person. Hereafter I will be known by the name Saramma Mathew only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Nalukody,
2-2-2021.

THRESY VARGHESE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu Mathew A. M, Mukkattu House, Thrickodithanam P. O., Changanacherry Taluk, Kottayam, Pin-686 105, holder of S. S. L. C. No. H 382543 with Register No. 418054 of March 2008, Higher Secondary Examination Certificate No. HSE 107860 with Register No. 6111446 of March 2010, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Degree of Bachelor of Technology Certificate with Register No. 10002823 of May 2017, issued from Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 2371, date of Registration 23-11-1992, issued by Registrar, Births & Deaths, Kottayam Municipality, PAN Card No. EMMPB1686M,

issued from Income Tax Department, Govt. of India, Driving Licence No. 33 /1719/2011, dated 19-8-2013, issued by Asst. L.A Changanacherry, Election Identity Card No. ZDM0193060, dated 18-1-2011. issued by Electoral Registration Officer, Changanacherry LA Constituency and as Babu Mathew in the Ration Card No. 1524024920 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and also known as Babu Mathew Antony Mukkattu in the Passport No. N 8592257, date of issue 10-3-2016, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Jacob Mathew A.M and will sign accordingly.

This change will come into effect in all records related to me.

Thrickodithanam,
1-2-2021.

BABU MATHEW A. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Divya S, Edichandi Parampil, Pallickachirakavala P. O., Paippad, Changanacherry, Kottayam- 686 537 holder of S. S. L. C. No. 287667 with Register Number 31288 of March 1999, Higher Secondary Examination (Class XII) Certificate Number S-0043505 with Register Number 116306 of March 2001, and HSE 156238 with Register Number 548179 of March 2002 issued by Joint Director (Examinations), Department of Higher Secondary Education, Kerala, Driving Licence No. 27/2967/2009 dated 7-9-2009 issued by Assistant LA, Thiruvalla, PAN Card No. CZWPD5840A issued from Income Tax Department, Govt. of India in the Marriage Certificate Number with Registration No. 27/2016, date of Registration 18-1-2016 issued by Local Registrar, Changanassery Municipality and in the Ration Card No. 1524112481 (Sl. No. 1) dated 3-1-2021 issued by Taluk Supply Office, Changanacherry, have embraced Islam from Hindu Ganaka Community with a new name Aysha Vide Certificate No. 92/2021 dated 30-1-2021 issued by Village Officer, Paippad. Hereafter I will be a member of Islam Religion and have changed my name as Aysha Shihab consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Paippad,
4-2-2021.

DIVYA S

NOTIFICATION

I, Binoj. T, Mundackal House, Madukka P. O., Kanjirappally Taluk, Kottayam, Pin-686 513, do hereby notify for the information of all authorities concerned and the public that my minor son Aromal Binoj, holder of Extract of School Admission Register with Admission No. 520, date of Admission 10-4-2013, issued by Principal, St. George Public School, Koruthodu, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1256/20, dated 15-10-2020, issued by Village Officer, Koruthodu with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to him.

Madukka,
2-2-2021.

BINOJ. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ramasamy. L, Sammandi Veedu, Puthur, Kanthalloor, Kanthallur P. O., Devikulam Taluk, Idukki, Pin-685 620, holder of S. S. L. C. No. R 180620 with Register No. 531108 of March 2016, Driving Licence No. KL 6820190015859, date of issue 3-10-2019, issued by SRT0, Devikulam, and also known as Ramaswamy in the Birth Certificate with Registration No. 126/2000, date of Registration 2-7-2001, issued by Registrar of Births & Deaths & Secretary, Marayoor Grama Panchayat, Ration Card No. 1629048466 (Sl. No. 2), dated 6-6-2017, issued by Taluk Supply Officer, Devikulam is one and the same person. Hereafter I have changed my name as Ajith. L and will sign accordingly.

This change will come into effect in all records related to me.

Kanthalore,
1-2-2021.

RAMASAMY. L

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K. Dhaneshkodi, Punnakkara, Marayoor P. O., Devikulam Taluk, Idukki, Pin-685 620, holder of SSC Book No. A 253517 with Register No. 178443 of March 1987, in the Extract of School Admission Register of my son Gauthamprasad D with Admission No. 6774, date of Admission 23-5-2018, issued by Headmaster, G.H.S Marayoor and as Dhaneshkodi. K in the Degree of Bachelor of Arts Certificate with Register No. 83444 of April 1993, issued from University of Calicut, in the Election Identity Card No. AFU0560482, dated 3-7-2015, issued by Electoral Registration Officer,

Devikulam LA Constituency and as Dhaneshkodi in the PAN Card No. AOSPD2285A, issued from Income Tax Department, Govt. of India, in the S.S.L.C. of my daughter Soumya. D with S.S.L.C. No. T445010, Register No. 508051 of March 2018, in the Higher Secondary Examination Certificate of my daughter Soumya. D with No. 235806, Register No. 7137644 of March 2020, issued from Board of Higher Secondary Examinations, Thiruvananthapuram and as Dhanushkkodi in the Ration Card No. 1629023989 (Sl. No. 2) dated 15-3-2017, issued by Taluk Supply Officer, Devikulam and as Dhaneshkody in the Birth Certificate of my son Gautham Prasad with Registration No. 667/05, date of Registration 23-4-2005, issued by Registrar of Births & Deaths, Adimali Grama Panchayat and also known as Dhanesh Kodi Kuppaswamy in the Birth Certificate of my daughter Soumya with Registration No. 9/2003, date of Registration 4-1-2003, issued by Registrar of Births & Deaths & Secretary, Marayoor Grama Panchayat is one and the same person. Hereafter I have changed my name as Dhanush P.K and will sign accordingly.

This change will come into effect in all records related to me.

Marayoor,
1-2-2021.

K. DHANESHKODI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Srinivasa Prabhu, 4/975 A, Kripa, North Cherlai, Gosripuram, Mattancherry P. O., Ernakulam District, Pin-682 002, holder of S. S. L. C. Book No. C 252866 with Register No. 98210 of March 1990 and Register No. 207642 of March 1991 issued from Department of General Education, Kerala State, Pre-Degree Examination Certificate Sl. No. 9725 with Register No. 73632 of April 1993 issued by Controller of Examinations, Mahatma Gandhi University, Driving Licence No. 43/2746/1995 dated 4-7-2015 issued by the Asst. LA, Mattancherry, Passport No. R7356830 issued on 22-12-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin, also known as Sreenivas S Prabhu in the PAN Card with Permanent Account No. ACIPP7807L issued from the Income Tax Department, Government of India, in the Ration Card No. 1733026231 (at Sl. No. 2) dated 21-12-2020 issued by City Rationing Officer, Kochi, is one and the same person. Hereafter I will be known by the name Sreenivas S Prabhu only.

This change will come into effect in all records related to me.

Kochi-682 002,
30-1-2021.

SRINIVASA PRABHU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswin P B, Pullamkunnuthadathil House, House No. 250, Kanjiramattom P. O., Kanayannur Taluk, Ernakulam District, Pin-682 315, holder of All India Secondary School Examination Certificate S No. SSE/2018/1527714 with Regn. No. T118/42204/0013 and Roll No. 4343043 dated 29-5-2018 issued from Central Board of Secondary Education, Delhi, Senior School Certificate Examination Certificate S.No. SSCE/2020/1074080 with Regn. No. T220/42204/0001 and Roll No. 24622935 dated 13-7-2020 issued from Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 2451/2002 date of Registration 26-8-2002 issued by Health Inspector & Registrar, Births & Deaths Chalakudy Municipality, Employment Exchange Identity Card with Registration No. 75-2019/351 issued from Town Employment Exchange Thrippunithura, also known as Aswin Pullamkunnuthadathil Balakrishnan in the PAN Card with Permanent Account No. FMEPB9817B issued from the Income Tax Department, Government of India, known as Aswin Balakrishnan in the Ration Card No. 1734070119 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, is one and the same person. Hereafter I will be known by the name Aswin Balakrishnan only.

This change will come into effect in all records related to me.

Kanjiramattom,
1-2-2021.

ASWIN P B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jomol George, Bethel House, Mythri Nagar Road, Vaduthala P. O., Ernakulam District, Pin-682 023, holder of S. S. L. C. Book No. J 385363 with Register No. 235569 of March 1997 issued from Department of General Education, Kerala State, Birth Certificate with Registration No. 3740/81 date of Registration 24-11-1981 issued by Health Officer and Registrar of Births & Deaths Corporation of Cochin, Employment Exchange Identity Card with Registration No. 72-98/w503 Renewed date 10-10-2017 issued from Town Employment Exchange, Kochi, Ration Card No. 1732013981 (at Sl. No. 3) dated 15-3-2017 issued by C.R.O. Ernakulam, Birth Certificate with Registration No. 3427 date of Registration 6-9-2003 issued by Health Supervisor Corporation of Cochin, of my minor son

Jyothis T S, All India Secondary School Examination Certificate S No. SSE/2018/1226468 with Registration No. T118/06568/0060 and Roll No. 4328118 dated 29-5-2018 issued from Central Board of Secondary Education, Delhi, of my son Sidharth B J also known as Jomole Sreekumar in the Birth Certificate with Registration No. 589 date of Registration 20-2-2001 issued by Health Supervisor Corporation of Cochin, of my minor son Sidharth T S, known as Jomol B M in the PAN Card with Permanent Account No. AZRPJ0081E issued from the Income Tax Department, Government of India, known as Jomol Mollykutty in the Electoral Identity Card No. NWK0398710 dated 20-9-2015 issued from Ernakulam Assembly Constituency, known as Jomol Bethel Mollykutty in the Passport No. M5530906 issued on 23-1-2015 issued by Regional Passport Officer, Regional Passport Office, Cochin, is one and the same person. Hereafter I will be known by the name Jomol B M only.

This change will come into effect in all records related to me.

Ernakulam,
4-2-2021.

JOMOL GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Treesa Jerry Joseph N.J., Kaithavalappil House, Palluruthy P. O., Kacheripady West, Cochin-682 006 holder of S. S. L. C. No. F 231282 with Register No. 385528 of March 2006, Election Identity Card No. NWK0231613 dated 19-6-2013 issued by the Electoral Registration Officer, Ernakulam LA Constituency, Driving License No. 43/2744/2015, dated 14-5-2015 issued by the Assistant LA, Mattanchery, PAN Card with Permanent Account No. BCMPJ1892G issued from Income Tax Department, Government of India, also known as Treesa Jerry Joseph N.G in the Marriage Certificate No. 114/13 dated 25-7-2013 issued by Marriage Officer, Kochi known as Treesa Jereena in the Ration Card No. 1737123128 dated 25-7-2019 issued by the Taluk Supply Office, Paravur, Ernakulam, also known as N.J. Treesa Jerry Joseph in the Birth Certificate with Registration No. 2776 date of Registration 27-8-1990 issued by Health Supervisor, Corporation of Cochin is one and the same person. Hereafter I have changed my name as Jereena N.J.

This change will come into effect in all records related to me.

Palluruthy,
4-2-2021.

TREESA JERRY JOSEPH N. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, PM Sangeetha, Ambat House, Cheranellur P. O., Kochi Ernakulam District, Pin-682 034, holder of S.S.C. Book No. A 098522 with Register No. 066879 of March 1987 issued from Department of Education, Kerala State, also known as Sangeetha P M in the Pre-Degree Examination Certificate with folio A No. 45355 and Register No. 42354 of April 1989 issued by Controller of Examinations, University of Calicut, in the Degree of Bachelor of Arts Certificate No. 4937 with Register No. 43319 April 1994 dated 30-12-1996 issued by Vice-Chancellor, University of Calicut, in the Degree of Doctor of Philosophy in Hindi Certificate Sl. No. AA 102819 dated 5th February 2016 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, in the PAN Card with Permanent Account No. AYQPS0976H issued from the Income Tax Department, Government of India, in the Employment Certificate No. 336/HSS/2021 dated 1-2-2021 issued by Principal M.E.S HSS Sreenarayanapuram, Trissur (Dist), known as P M Sangeetha in the Degree of Bachelor of Education Certificate with Exam Roll No. 2527 of April 1996 issued from Dakshina Bharat Hindi Prachar Sabha, Madras, in the Degree of Master of Arts in Hindi duplicate Certificate with exam Roll No. 676 of June 1998 dated 4th August 2001 issued from Dakshina Bharat Hindi Prachar Sabha, Madras, in the Degree of Master of Philosophy in Hindi Certificate with Roll No. 461 dated 26 Dec. 1999 issued from University Wing, Dakshina Bharat Hindi Prachar Sabha, Madras, in the Birth Certificate with Registration No. 32 date of Registration 4-1-2001 issued by Health Supervisor Corporation of Cochin, of my daughter Sreelakshmi A Ramankutty, in the Secondary School Examination Class X Grade Sheet cum Certificate of Performance Certificate S No. SSE/2017/1900857 with Registration No. T117/06509/0033 and Roll No. 4302616 dated 3-6-2017 issued from Central Board of Secondary Education, Delhi, of my daughter Sreelakshmi A Ramankutty, known as Sangeethain the Electoral Identity Card No. KL/11/075/015532 dated 15-4-1997 issued from

Thripunithara Constituency, in the Ration Card No. 1734006005 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, is one and the same person. Hereafter I will be known by the name Sangeetha P M only.

This change will come into effect in all records related to me.

Cheranellore,
4-2-2021.

PM SAMGEETHA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ouseph T V, Manayathumariyil House, (Thycoottathil), 68/XVII, Nellimattom P.O., Kothamangalam Taluk, Ernakulam District, Pin-686 693, holder of S. S. L. C. Book No. 45392 with Register No. 34173 of March 1959 issued under the Authority of Government of Kerala, by the Director of Text Books & Examinations, Mutual Fund Account Statement with Account Number, 026-0007-171204 dated 31-3-2000 issued from Kothari Pioneer Infotech Fund, Chennai, in the Pension Payment Order with P.P.O. No. 51293712 dated 4-1-2002 issued from Office of the Accountant General (A&E), Kerala, Thiruvananthapuram, of my wife Thresiamma KJ also known as TV Ouseph in the Pension Payment Order with P.P.O.No. MVZ-3434 issued from Office of the Accountant General (A&E), Kerala, Thiruvananthapuram, in the Share Certificate with Certificate No. 0203716 and Reg. Folio No. 000059T dated 16-10-2017 issued from Can Fin Homes Limited, Bengaluru known as Joseph John Manayathumariyil in the PAN Card with Permanent Account No. ABMPT1212C issued from the Income Tax Department, Government of India, in the Passport No. L4186735 issued on 27-8-2013, issued by Regional Passport Officer, Cochin, known as Joseph in the Electoral Identity Card No. KL/12/081/258408 dated 27-9-1997 issued from Kothamangalam Constituency, in the Ration Card No. 1739003008 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kothamangalam, is one and the same person. Hereafter I have changed my name as Joseph John Manayathumariyil (Thycoottathil).

This change will come into effect in all records related to me.

Nellimattom,
3-2-2021.

OUSEPH T V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chikku Paul, Pathical House, 137, Thuruthi P.O., Kunnathunadu Taluk, Ernakulam District, Pin-683 545, holder of S. S. L. C. No. K 098964 with Register No. 387574 of March 2010 issued from Board of Public Examinations, Kerala, Driving Licence No. 40/6609/2017 dated 24-11-2017 issued by Asst. LA, Perumbavur, PAN Card with Permanent Account No. CYZPP7883B issued from the Income Tax Department, Government of India, Electoral Identity Card No. URJ0198671 dated 9-1-2016 issued by the Electoral Registration Officer, Perumbavoor Assembly Constituency, also known as Chikku Paulose in the Birth Certificate with Registration No. 3360 date of Registration 31-10-1991 issued by Health Inspector and Registrar of Births and Deaths Kothamangalam Municipality, is one and the same person. Hereafter I have changed my name as Shino Paul.

This change will come into effect in all records related to me.

Mudakuzha,
1-2-2021.

CHIKKU PAUL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Smitha Samuel, Edumuzhikkal House, Mannamangalam P.O., Thrissur Taluk, Thrissur District, Pin-680 014, holder of S. S. L. C. No. A 201887 with Register No. 96686 of March 2000 issued by the Secretary, Board of Public Examinations, Kerala, in the Higher Secondary Examination Certificate No. HSE 035226 with Register No. 653043 of March 2002 dated 26-6-2002, Certificate No. HSE 605977 with Register No. 35647 of March 2003 dated 16-5-2003 and Certificate No. HSE 851294 with Register No. 64201 of June 2003(SAY) dated 30-6-2003 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Government of Kerala, in the Certificate No. KSDNEB/67336 with Register No. 04DN 2427 of August 2007 issued by the Director of Medical Education and Chairman, Karnataka State Diploma in Nursing Examination Board, Bangalore, in the Registration Certificate with Register No. 100795 dated 18-2-2008 issued by the Registrar, The Karnataka State Nursing Council, Bangalore, in the Registration Certificate No. 0180121 dated 19-1-2019 issued by the Registrar, Kerala Nurses and Midwives Council, in the Marriage Certificate with Registration No. 65/2008 date of Registration 23-7-2008 issued by the Local Registrar, Pananchery Grama Panchayath, also known as Smitha Shiju in the PAN Card No. CDFPS5699B issued by the Income Tax Department, Government of India, as Shiju Smitha in the Indian Passport No. S3863019 issued

on 8-3-2018 by the Assistant Consular Officer, Consulate General of India, Jeddah, as Smith Shiju in the Election Identity Card No. XKE6693980 issued on 8-4-2019 by the Electoral Registration Officer, 66-Ollur Constituency, as Smitha Samuel in the Birth Certificate with Registration No. 18284/2018 date of Registration 29-12-2018 issued by the Registrar of Births and Deaths, Thrissur Corporation, of my minor son Joshua Shiju and as Smitha in the Ration Card No. 1841252083 (at Serial No. 1) issued on 2-5-2019 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I will be known by the name Smitha Shiju only consequent on my marriage.

This change will come into effect in all records related to me.

Mannamangalam,
21-1-2021.

SMITHA SAMUEL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mimmi Abdul Jaleel, Karuppamveetil House, Chalakudy P. O., Chalakudy Taluk, Thrissur District, Pin-680 307, holder of S. S. L. C. No. C 295230 with Register No. 553043 of March 2002 issued by the Secretary, Board of Public Examinations, Kerala, in the Higher Secondary Examination Certificate No. HSE 0240615 with Register No. 1287616 of March 2004 dated 18-5-2004 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Government of Kerala, in the Bachelor of Commerce Certificate with Register No. 53124 dated 24th December 2007 issued by the Vice-Chancellor, Mahatma Gandhi University, in the Master of Business Administration Certificate with Register No. 91864 of August 2010 dated 12th May 2011 issued by the Vice-Chancellor, Mahatma Gandhi University, in the Driving Licence No. 45/6130/2007 dated 10-9-2007 issued by the Addl. LA. Irinjalakuda, in the Marriage Certificate Folio No.17/IX/2010 with Registration No. 403/2010 date of Registration 26-7-2010 issued by the Local Registrar of Marriages (Common), Kodungallur Municipality, in the Election Identity Card No. ZAG8233728 issued on 11-11-2020 by the Electoral Registration Officer, Chalakudy Constituency and also known as Mimmi Abdul Jaleel in the PAN Card No. AWNPA1903B issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Zainab Abdul Jaleel.

This change will come into effect in all records related to me.

Chalakudy,
28-1-2021.

MIMMI ABDUL JALEEL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sriramachandran. M, Karayil House, Aishwarya, Thanniyam, Peringottukara P. O., Thrissur Taluk, Thrissur District, Pin-680 565, holder of S. S. L. C. Certificate with Register No. 055275 of April 1979 dated 28-5-1979 issued by the Secretary, Karnataka Secondary Education Examination Board, Bangalore, also known as Ramachandran in the Certificate No. 261/84-87 dated 30th September 1987 issued by the Principal, KGF First Grade College, Oorgaum-KGF-2, in the Election Identity Card No. TAB1445089 issued on 10-11-2020 by the Electoral Registration Officer, 68 Nattika (SC) Constituency, in the Ration Card No. 1841226115 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Mani Srirama Chandran in the Indian Passport No. N9958786 issued on 25-7-2016 by the Assistant Consular Officer, Embassy of India, Doha(Qatar), is one and the same person. Hereafter I have changed my name as Ramachandran.M.

This change will come into effect in all records related to me.

Thrissur,

28-1-2021.

SRIRAMACHANDRAN. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anegha K.U., Kunnathiri House, Venkitangu P. O., Chavakkad Taluk, Thrissur District, Pin-680 510, holder of S. S. L. C. No. K195550 with Register No. 341752 of March 2010, have embraced Christianity from Hindu-Vettuva Community vide Baptism Certificate No. 8/2007 dated 23-10-2020 by the Vicar, St. Peter's Church, Triprayar, Archeparchy of Thrissur. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Venkitangu,

21-1-2021.

ANEGHA K. U.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mani T. C., Thanikkal House, Chengaloor P. O., Kannambathur, Mukundapuram Taluk, Thrissur District, Pin-680 312, holder of Extract of School Admission Register with Admission Number 20695 dated 11-7-2001 issued by Principal, St. Antony's Higher Secondary School, Pudukad, in the Driving Licence No. 40/1679/2003 dated

19-5-2015 issued by Assistant Licencing Authority Irinjalakuda, and in the PAN Card No. AZBPM7256N issued from Income Tax Department, Govt. of India, known as Mani in the Election Identity Card No. BSY1648443 dated 15-2-2005 issued by the Electoral Registration Officer, Kodakara L.A. Constituency and in the Ration Card No. 1843179394 dated 15-3-2017 issued from Taluk Supply Office, Mukundapuram, known as Manikuttan in the Birth Certificate with Registration No. 306/83 date of Registration 2-8-1983 issued by the Registrar of Births and Deaths, Pudukad Grama Panchayath, known as Mani Thanikkal Chandran in the Marriage Certificate with Registration Number 16/2015 date of Registration 7-2-2015 issued by Local Registrar Marriage (Common) Thuravoor Grama Panchayath also known as Manikandan T. C. in the Birth Certificate with Registration Number 1668/2015 date of Registration 10-10-2015 issued by Registrar of Births and Deaths, Adat Grama Panchayath of my daughter Gourilakshmi M. is one and the same person. Hereafter I have changed my name as Manikandan Sivacharya.

This change will come into effect in all records related to me.

Kannambathur,

3-2-2021.

MANI T. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gourisankar A. U., Aloor House, V.R. Puram P. O., Chalakudy Taluk, Thrissur District, Pin-680 722, holder of S. S. L. C. Certificate No. T 651979 with Reg. No. 432563 of March 2018 issued from Board of Public Examinations, Govt. of Kerala, in the Birth Certificate with Registration No. 196/2C/2003 date of Registration 19-1-2003 issued by Registrar of Births and Deaths, Thrissur Corporation also known as Gourisankar in the Ration Card No. 1875068704 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy is one and the same person. Hereafter I have changed my name as Varun A. U.

This change will come into effect in all records related to me.

V. R. Puram,

18-1-2021.

GOURISANKAR A. U.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, John Chakko Madona, Madona House, Aloor P. O., Chalakudy Taluk, Thrissur District, Pin-680 683, holder of Extract of School Admission Register with Admission Number 957 dated 1-2-2021 issued from St. Joseph's E.M.H.S.S., Aloor, Thrissur, Kerala and in the Driving Licence No. 45/2412/1999 dated 25-10-2019 issued by Assistant Licencing Authority Irinjalakuda, known as Donny M. J. in the Gas Connection Passbook No. KESO/KL/0488527 (Ex. 2551914) issued by Truelight Indane Services, Aloor, Thrissur and in the PAN Card No. CABPD0394R issued by Income Tax Department, Govt. of India also known as Donny in the Ration Card No. 1875003677 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy is one and the same person. Hereafter I will be known by the name Donny M. J. only.

This change will come into effect in all records related to me.

Aloor,
9-2-2021.

JOHN CHAKKO MADONA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamed Ali. P. K, 'Peecees', Behind ESI Hospital, Jainimedu, Vadakkanthara P. O., Palakkad-678 012, have changed the name of my minor daughter Minha. T.P, holder of Birth Certificate with Registration No. 3227/2009, date of Registration 31-3-2009 issued by the Registrar of Births and Deaths & Health Inspector Gr. I, Thalassery Municipality, in the Extract of School Admission Register with Admission No. 3123, date of Admission 5-5-2015 issued by the Principal, Palghat Lions School, Koppam, Palakkad as Minha Thashin. M.

This change will come into effect in all records related to her.

Vadakkanthara,
27-1-2021.

MOHAMED ALI. P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kalavathy K, Valayakkaranchalla, Menonpara P. O., Chittur Taluk, Palakkad District, Pin-678 556; holder of SSLC Certificate No. S 641138 with Register No. 341327 of March 2017; Higher Secondary Examination Certificate No. HSE 03/2019/327899 with Register No. 6218380 of March 2019, issued by Board of Higher Secondary Examinations, Government of Kerala; Course Certificate (now Studying II Year BA Malayalam) No. A4/1649/2020, with Admission No. 615/19, dated 1-12-2020, issued by the Principal, Government College, Chittur; Identity Card with Admission No. 615/19, date of Admission 8-7-2019, issued by the Principal, Government College, Chittur; also known as K Kalavathy in the Birth Certificate with Registration No. 10128/01, date of Registration 22-9-2001, issued by the Registrar of Births & Deaths, Palakkad Municipality; and known as Kalavathy in the Ration Card No. 1947107501 (Sl. No. 3), dated 6-6-2017, issued by Taluk Supply Officer, Chittur; is one and the same person. Hereafter I have changed my name as Anju K and will sign accordingly.

This change will come into effect in all records related to me.

Chittur,
14-12-2020.

KALAVATHY K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Venugopal. K, Rajah Healthy Acres, Perumannur P. O., Chalissery, Pattambi Taluk, Palakkad-679 536, holder of S. S. L. C. No. R 420579 with Register No. 404289 of March 2016, in the Higher Secondary Examination Certificate No. HSE 3/2018/231412 with Register No. 5225696 of March 2018 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Driving Licence No. 52/1209/2019 dated 27-6-2019 issued by the Asst. LA, Pattambi, also known as Venugopal in the Birth Certificate with Registration No. 30/99, date of Registration 31-12-1999 issued by the Secretary & Registrar of Births and Deaths, Vadakkekka Grama Panchayat is one and the same person. Hereafter I have changed my name as Venugopal Ale.

This change will come into effect in all records related to me.

Perumannur,
27-1-2021.

VENUGOPAL. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pradeep Kumar P.B, Pallikkara House, Chalissery P. O., Pattambi Taluk, Palakkad-679 536, holder of S. S. L. C. No. B125098 with Register No. 399116 of March 2001, Register No. 424754 of March 2004, Register No. 739743 of June 2005, in the Driving Licence No. 8/3662/1998 dated 19-1-2018 issued by the Addl. LA, Guruvayur, in the Marriage Certificate with Registration No. 225/10, date of Registration 6-5-2010 issued by the Secretary Kadavallur Grama Panchayath, in the Birth Certificate of my daughter Aagneya P. Pradeep with Registration No. 3521/2012, date of Registration 20-12-2012, in the Birth Certificate of my daughter Aathmika P. Pradeep with Registration No. 2852/2014, date of Registration 12-11-2014 both the above Birth Certificates issued by the Registrar of Birth and Death, Kunnamkulam Municipality, in the Extract of School Admission Register of my daughter Aagneya P. Pradeep with Admission No. 3927, date of Admission 28-5-2019 issued by the Principal, Blooming Buds Bethania English School, Senior Secondary, Vellithiruthy, Marathamcode, also known as Pradeepkumar in the Election Identity Card No. LDZ1152792 dated 12-11-2000 issued by the Electoral Registration Officer, Thrithala L.A. Constituency, known as Pradeep Kumar in the Ration Card No. 1976050094 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, and as Pradeepkumar Pallikkara Balan in the PAN Card No. DPZPB0482J issued by the Income Tax Department, Govt. of India, in the Passport No. U5201534 dated 27-2-2020 issued by the Deputy Passport Officer, Regional Passport Office, Kochi, in the Passport No. U5200612 dated 27-2-2020 issued by the Deputy Passport Officer, Regional Passport Office, Kochi of my wife Aswathy Bhadrans Alikkal, in the Passport No. S8567450 dated 24-9-2018 of my daughter Aathmika Pallikkara Pradeep, in the Passport No. S8566588 dated 24-9-2018 of my daughter Aagneya Pallikkara Pradeep both the above Passports issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Daksh P only and will sign accordingly.

This change will come into effect in all records related to me.

Chalissery,
29-1-2021.

PRADEEP KUMAR P.B

NOTIFICATION

I, Haritha.P., Perumparakkal House, Vettekcode, Pullancheri Post, Ernad Taluk, Malappuram District, Pin-676 122, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S. S. L. C. No. K-142943, with Register No. 213174, of March 2010, as Hindu-Chettiyar is corrected as Hindu-Sadhuchetti vide Community Certificate No. E2-361/2021/SR, dated 22-1-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come into effect in all records related to me.

Pullancheri,
25-1-2021.

HARITHA.P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shereena.C., Choorappilan House, Mullampara, Manjeri Post, Ernad Taluk, Malappuram District, Pin-676 121, holder of School Admission Register Extract with Admission No. 8855, date of Admission 23-5-1988, of Govt. Girls High School, Manjeri, mentioned in the Birth Certificate with Registration No. 665/2009, date of Registration 24-1-2009, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor son Mohamed Farhan.C., in the Birth Certificate with Registration No. 1498/2012, date of Registration 2-3-2012, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor daughter Fathima Fahida.C., and in the Birth Certificate with Registration No. 4919/2015, date of Registration 26-6-2015, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor daughter Fathima Faisha.C., also known as Sareenabanu in the Ration Card No. 2051105553 (Sl. No. 3), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Shareena Banu.

This change will come into effect in all records related to me.

Manjeri,
27-1-2021.

SHEREENA.C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Badarudeen A, Thodiyil (House) Poovathipoyil, Vazhikkadavu P. O., Nilambur, Kondotty, Malappuram District, Pin Code 679 333, have changed the name of my minor daughter Keerthi A, holder of S. S. L. C. Book No. V 682965 with Register No. 265214 of March 2020, in the Birth Certificate with Registration No. 8992, date of Registration 26-8-2004, issued by the Registrar of Birth & Death, Kollam Corporation, in the Ration Card No. 2052146355 (Sl. No. 4) issued on 31-1-2019 by the Taluk Supply Officer, Nilambur, as Arifa. A.

This change will come into effect in all records related to her.

Vazhikkadavu. _____ BADARUDEEN A

NOTIFICATION

I, Anitha.K. P., Parambadan House, Illathukunnu, Pathiriyal Post, Nilambur Taluk, Malappuram District, Pin-676 123, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S. S. L. C. No. D 069010, with Register No. 238895 of March 2004, as Hindu-Cheramar is corrected as Hindu-Cheruman vide Community Certificate No. SR 535/2021/B4, dated 27-1-2021, issued by the Tahsildar, Nilambur.

This correction will come to effect in all records related to me.

Pathiriyal, _____ ANITHA.K. P.
3-2-2021.

NOTIFICATION

I, Jamsheetha. U, Soorappil House, Kalpakanchery, Parammalangadi P. O., Tirur Taluk, Malappuram District, Pin-676 551, do hereby notify for the information of all authorities concerned and the public that my minor daughter Fanha. S, holder of Birth Certificate with Registration No. 3197/2006, date of Registration 14-11-2006, issued from Valanchery Municipality; Extract of School Admission Register with Admission No. 5029, date of Admission 3-6-2013, issued from B.Y.K.R.H.S,

Kadungathukundu, also known as Fanha in the Ration Card No. 2054101071 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed her name as Naira. S.

This change will come into effect in all records related to her.

Parammalangadi, _____ JAMSHEETHA. U
13-1-2021.

NOTIFICATION

I, Pranav.V.P., Vilakkath Parambil House, Nirmaruthur Post, Tirur Taluk, Malappuram District, Pin-676 109, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S. S. L. C. No. T 683352, with Register No. 387350, of March 2018, as Hindu-Thukal Kollan is corrected as Hindu-Tholkollans vide Community Certificate No. SR B5-7241/2020, dated 14-7-2020, issued by the Tahsildar, Tirur.

This correction will come into effect in all records related to me.

Nirmaruthur, _____ PRANAV.V.P.
25-1-2021.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Purushothaman.M., Manakkatt House, Cherural, Ananthavoor Post, Tirur Taluk, Malappuram District, Pin-676 301, holder of S. S. L. C. No. T 663726, with Register No. 348365, of March 2018, and Vocational Higher Secondary Examinations Certificate No. VE 0473641, with Register No. 1923243, of March 2020, of Board of Vocational Higher Secondary Examinations, Government of Kerala, also known as Purushothaman in the Birth Certificate with Registration No. 5257, date of Registration 24-7-2001, issued by the Sub Registrar of Births and Deaths, Tirur Municipality, and in the Ration Card No. 2054089122, (Sl. No. 8), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Ashwin.M. and will sign accordingly.

This change will come into effect in all records related to me.

Ananthavoor, _____ PURUSHOTHAMAN.M.
29-1-2021.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Saleem.K. (Kolambil), Kolambil House, Puthanathani Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of School Admission Register Extract with Admission No. 15836, date of Admission 23-5-1997, of Govt. High School, Nirmaruthur, also known as Mohammed Saleem.K. in the Driving Licence No. 55/153/2015, dated 6-1-2015, issued by the Assistant Licensing Authority, Tirur, Birth Certificate with Registration No. 1313/2013, date of Registration 15-3-2013, issued by the Registrar of Births and Deaths, Municipal Office, Kottakkal, of my minor son Shifaz.K., and in the Birth Certificate with Registration No. 3207/2015, date of Registration 12-6-2015, issued by the Sub Registrar of Births and Deaths, Municipal Office, Kottakkal, of my minor daughter Fidha.K., as Mohammed Salim in the Electoral Identity Card No. ZVT0339689, dated 31-3-2011, issued by the Electoral Registration Officer, Tirur LA Constituency, as Mohammed Salim.K. in the PAN Card with Permanent Account No. BNRPM8459C, issued from the Income Tax Department, Government of India, as Mohammed Saleem in the Birth Certificate with Registration No. 2530/2020, date of Registration 16-4-2020, issued by the Registrar of Births and Deaths, Kottakkal Municipality, of my another minor daughter Hena.K., as K. Muhammed Saleem in the Birth Certificate with Registration No. 285/2008, date of Registration 5-5-2008, issued by the Sub Registrar of Births and Deaths, Kottakkal Panchayat, of my another minor daughter Safa.K., and as Muhammed saleem in the Ration Card No. 2054070884 (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Saleem Babu.K.

This change will come into effect in all records related to me.

Puthanathani,
30-1-2021.

MOHAMMED SALEEM.K. (KOLAMBIL)

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saddu.P.K., Poozhikunnath House, Muttikkad, Ananthavoor Post, Tirur Taluk, Malappuram District, Pin-676 301, holder of S. S. L. C. No. H 512392, with Register No. 260924, of May 2008, also known as Muhammed Saddham Hussain. P.K. in the Driving Licence No. 55/2321/2011, dated 2-6-2020, issued by the Assistant Licensing

Authority, Tirur, as Muhammed Saddham Hussain in the Birth Certificate with Registration No. 963/1990, date of Registration 14-9-1990, issued by the Registrar of Births and Deaths, Athavanad Grama Panchayat, and in the PAN Card with Permanent Account No. DWVPP5409J, issued from the Income Tax Department, Government of India, as Muhammed Saddham Hussain Poozhikunnath in the Electoral Identity Card No. ZVT0121830, dated 10-11-2020, issued by the Electoral Registration Officer, Tirur Assembly Constituency, and in the Ration Card No. 2054208787 (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, and as Poozhikunnath Muhammed Saddham Hussain in the Passport No. U 0600919, date of issue 4-3-2020, issued by the Consulate General of India, Dubai, is one and the same person. Hereafter I will be known by the name Muhammed Saddham Hussain only.

This change will come into effect in all records related to me.

Ananthavoor,
2-2-2021.

SADDU.P.K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulaiman.P.C., Thadathil House, Valakkuda, Kannamangalam West Post, Thirurangadi Taluk, Malappuram District, Pin-676 305, holder of S. S. L. C. No. Q 561708, with Register No. 438770, of March 2015, and Higher Secondary Examination Certificate No. HSE 2/2017/494528, with Register No. 4360472, of March 2017, of Board of Higher Secondary Examination, Government of Kerala, Smart Phone Repair Technician Certificate of Accomplishment No. SPR002/2015/00061, with Register No. 00051794, dated 1st May 2017, of Department of Higher Education, Government of Kerala, and Birth Certificate with Registration No. 851/1999, date of Registration 19-3-1999, issued by the Registrar of Births and Deaths, Thirurangadi Grama Panchayat, also known as Sulaiman in the Ration Card No. 2055040276 (Sl. No. 2), issued by the Taluk Supply Officer, Thirurangadi, is one and the same person. Hereafter I have changed my name as Shaan Sulaiman.P.C. and will sign accordingly.

This change will come into effect in all records related to me.

Kannamangalam West,
25-1-2021.

SULAIMAN.P.C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumma Kutty Edayadi Kummanthodi, Chakkeeri House, Cherur Post, Thirurangadi Taluk, Malappuram District, Pin-676 304, holder of School Admission Register Extract No. 1847, date of Admission 4-6-1969, of G.M.L.P. School, Velimukku, also known as Fathima in the Electoral Identity Card No. CDX1614890, dated 7-5-2002, issued by the Electoral Registration Officer, Malappuram LA Constituency, in the S. S. L. C. Book No. H 172515, with Register No. 433767, of March 1995, of my daughter Rubeena Chakeri, and in the S. S. L. C. No. C 550149, with Register No. 463012, of March 2003, of my son Rayiz Chakeri, as Fathima.E.K. in the S. S. L. C. Book No. I 108278, with Register No. 106131, of March 1996, of my another son Riyas Chakeri, as E.K. Fathima in the Ration Card No. 2055163090 (Sl. No. 1), issued by the Taluk Supply Officer, Thirurangadi, and as Aboobacker Fathima in the Passport No. U 6841479, date of issue 31-12-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I will be known by the name E.K. Fathima only.

This change will come into effect in all records related to me.

Cherur,
30-1-2021. PATHUMMA KUTTY EDAYADI KUMMANTHODI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Viriyakutty.K., Konkayath House, Padinhattummuri, Pang Chendi Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of School Admission Register Extract with Admission No. 5790, date of Admission 30-5-1990, of G.U.P.S., Pang, also known as Biriyaikutti in the Electoral Identity Card No. HFS2353050, dated 30-3-2004, issued by the Electoral Registration Officer, Mankada LA Constituency, and in the Ration Card No. 2053068144 (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna is one and the same person. Hereafter I have changed my name as Laila.K.

This change will come into effect in all records related to me.

Pang Chendi,
30-1-2021. VIRIYAKUTTY.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Neethu.C.K., Pallikkara House, Wadisalam, Chendi Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of S. S. L. C. No. L 149879, with Register No. 387914, of March 2011, also known as Rashida in the Ration Card No. 2053120875 (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. I have embraced Islam Religion from Hindu-Nair Community vide Discharge Certificate No. 5466 Reissue, dated 26-1-2021, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Rashida.C.K. Hereafter I will be a member of Islam Religion and will be known by the name Rashida.C.K. only.

This change will come into effect in all records related to me.

Chendi ,
30-1-2021. NEETHU.C.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sunilkumar, Makka Kattil (House), Pulikkal, Kodikuthi Parambu, Anthiyur Kunnu P. O., Kondotty Taluk, Malappuram District, Pin Code-673 637, holder of School Extract of Admission Register, Admission No. 5855 issued on 8-11-2010 by Headmaster, Kunhali Marakkar High School, Iringal, Kottakkal, in the Election Identity Card No. FVT1824762 issued on 12-6-2002 by the Electoral Registration Officer, Quilandy LA Constituency, in the Ration Card No. 2160032455 (Sl. No. 4) issued on 15-3-2017 by the City Rationing Officer, Kozhikode, is entered Razik in the Birth Certificate of my minor son Muhammed Bilal Registration No. 263/2013 date of Registration 3-1-2013, issued by the Registrar of Births and Deaths, Kozhikode Corporation, and entered as Muhammed Razik in the School Extract of my minor son Muhammed Bilal of Admission Register, Admission No. 1998 issued on 28-12-2020 by Jamia Salafiya English School, Salafi Gramam, is one and the same person. I have embraced Islam-Religion from Hindu Religion. Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Razik only.

This change will come into effect in all records related to me.

Pulikkal. SUNILKUMAR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohanadasan.K., Kottakurumbayil House, Puthukode Post, Kondotty Taluk, Malappuram District, Pin-673 633, holder of School Admission Register Extract No. 1541, date of Admission 21-5-1976, of Parammal A.L.P. School, Azhinhilam, also known as Mohandas.K. in the Electoral Identity Card No. ZXU0922567, dated 7-4-2019, issued by the Electoral Registration Officer, Kondotty Assembly Constituency, and in the Ration Card No. 2077041567 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, as Mohanan.K. in the S. S. L. C. No. R 392943, with Register No. 300333, of March 2016, of my son Midhun.K., and as Mohanan in the Birth Certificate with Registration No. VI/5226/2000, date of Registration 9-10-2000, issued by the Registrar of Births and Deaths, Corporation of Calicut of my son Mithun, is one and the same person. Hereafter I will be known by the name Mohandas.K. only.

This change will come into effect in all records related to me.

Puthukode,
22-1-2021.

MOHANADASAN.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Safeeque. Irumbumtarakkal, Thazhatheri House, Valiyaparamba Post, Pulikkal (Via), Kondotty Taluk, Malappuram District, Pin-673 637, holder of School Admission Register Extract with Admission No. 4004, date of Admission 30-5-1991, of G.H.S., Kottappuram, also known as Shafeeq in the Electoral Identity Card No. ZXU0539346, dated 20-9-2015, issued by the Electoral Registration Officer, Kondotty Constituency, PAN Card with Permanent Account No. NQNPS6537J, issued from the Income Tax Department, Government of India, and in the Ration Card No. 2077092753 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, as Shafeeq.T. in the Birth Certificate with Registration No. 13344/2009, date of Registration 6-5-2009, issued by the Sub Registrar of Births and Deaths, Kozhikode Corporation, of my minor daughter Liyana.T., in the Birth Certificate with Registration No. 26157/2014, date of Registration 20-8-2014, issued by the Registrar of Births and Deaths, Kozhikode Corporation, of my minor son Saleeth.T., and in the Birth Certificate with Registration No. 7208/2019, date of Registration 12-3-2019, issued

by the Sub Registrar of Birth and Death, Kozhikode Corporation, of my another minor son Muhammed Zayan.T., as Safeeque Irumbumtarakkal in the Driving Licence No. KL 10 20000008253, date of issue 20-11-2000, issued by the Licensing Authority, SRTO, Kondotty, and as Shafeeque Irumbum Tharakkal in the Passport No. L 4973305, date of issue 4-11-2013, issued by the Embassy of India, Riyadh, is one and the same person. Hereafter I have changed my name as Shafeeq Thazhatheri.

This change will come into effect in all records related to me.

Valiyaparamba,
25-1-2021.

SAFEETUE. IRUMBUMTARAKKAL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Riyamol Sebastian, K. P. House, Kondotty Post, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S. S. L. C. No. K-078033, with Register No. 412628, of March 2010, Higher Secondary Examination Certificate No. HSE 1212674, with Register No. 8107802, of March 2012, of Board of Higher Secondary' Examination, Government of Kerala, Bachelor of Science Degree Certificate in Airline, Tourism & Hospitality Mgt. with Regn. Cum Roll No. DEP 12227520001, of December 2015, of Punjab Technical University, and Birth Certificate with Registration No. 2783/1994, date of Registration 31-12-1994, issued by the Registrar of Births and Deaths, Municipal Office, Pala, as Shaji Riyamol in the Passport No. J3732286, date of issue 25-3-2011, issued from the Regional Passport Office, Cochin, and as Riyamol Shaji in the Marriage Certificate No. 6/2018, dated 30-1-2018, issued by the Marriage Officer, Erattupetta, Kottayam, is one and the same person. I have embraced Islam Religion from Christian-RC SC Community vide Discharge Certificate No. 6603, dated 30-8-2017, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Riya Fathima. Hereafter I will be a member of Islam Religion and have changed my name as Riya Fathima and will sign accordingly.

This change will come in to effect in all records related to me.

Kondotty,
1-2-2021.

RIYAMOL SEBASTIAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, B Adwaith, Padmalayam House, House No. 214, Nadakkuthazha P. O., Vatakara Taluk, Kozhikode District, Pin-673 104, holder of Central Board of Secondary Education Certificate No. SSE/2016-1032639 with Registration No. M615/06963/0134 of March 2016, in the Birth Certificate Registration No. 2299/2000 date of Registration 29-8-2000 issued by the Registrar of Births and Deaths Vatakara Municipality, and also in the Driving Licence No. DL7 20190002957 issued on 14-5-2019 by the Zonal Office, East Delhi, Mayur Vihar Ph-1, entered as Adwaith in the Ration Card No. 2161024757 (Sl. No. 6) issued on 15-3-2017, by the Taluk Supply Officer, Vatakara, is one and the same person. Hereafter I will be known by the name Adwaith Ranjith only.

This change will come into effect in all records related to me.

Vatakara,
3-2-2021.

B ADWAITH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ayaru Chathoth, Kunjikkandiyil House, Chorod East, Chorod P. O., Vatakara Taluk, Kozhikode District, Pin-673 106, holder of extract of School Admission Register No. 2773 with Admission date 3-6-1975 issued by the Headmistress, Vatakara South JR Basic School, Vatakara-673 101 also known as Nisha in the Election Identity Card No. KL/03/017/234596 issued on 7-12-1998 by the Electoral Registration Officer Vatakara LA Constituency, in the Ration Card No. 2161014862 issued on 15-3-2017 by the Taluk Supply Officer, Vatakara is one and the same person. Hereafter I have changed my name as Nisha K K.

This change will come into effect in all records related to me.

Kozhikode.

AYARU CHATHOTH.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajeevan P, 16/320A, Panayullathil (House), Kadiyangad P. O., Perambra, Pin-673 525, Koyilandi Taluk, Kozhikode District holder of S. S. L. C. Book No. A 079653 with RegisterNo. 295564 of March 1988, in the Election Identity Card No. NVX3921673 issued on 3-2-2020 by

the Electoral Registration Officer 24-Perambra LA Constituency, entered as Sajeevan in the Ration Card No. 2160120535 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Koyilandy, is one and the same person. Hereafter I have changed my name as Kedar.

This change will come into effect in all records related to me.

Koyilandy.

SAJEEVAN P

NOTIFICATION

I, Prinsy K. d/o Govindan, Kuttambath House, Naduvannur Village, Kavil P. O., Koyilandy Taluk, Kozhikode District, Pin-673 614, do hereby notify for the information of all concerned authorities and the public that my Cast which is wrongly entered as Hindu-Kadayyan in my S. S. L. C. Book Number D 503070 with Register Number 356002 of March 2004, is corrected as Hindu-Viswakarma vide Certificate Number TLKKKDY/10336/2020G1 dated 6-1-2021 issued by the Tahsildar, Koyilandy.

This correction will come into effect in all records related to me.

Koyilandy,
27-1-2021.

PRINSY K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pathummayi P K, Konnalil House, Avilora P. O., Koduvally, Kizhakkoth, Kozhikode District, Pin-673 572, holder of S. S. L. C. Book No. D 129572 with Register No. 92023 of March 1982, entered as Fathima in the Ration Card No. 2178013005 (Sl. No. 1) issued on 15-3-2017 by the City Rationing Officer, Kozhikode, in the S. S. L. C. Certificate of my daughter Misna M.C Book No. H 544998 with Registration No. 205124 of March 2008, in the S. S. L. C. Certificate of my daughter Sajeeva M.C Book No. F 239557 with Registration No. 210377 of March 2006, in the S. S. L. C. Certificate of my daughter Safèena M C Book No. AZ 60456 with Registration No. 13716 of March 2017, in the Election Identity Card No. NLH6247704 issued on 9-4-2019 by the Electoral Registration Officer, 31-Koduvally L A Constituency, in the PAN Card No. AAOPF3439L issued from Income Tax Department, is one and the same person. Hereafter I will be known my name Fathima only.

This change will come into effect in all records related to me.

Avilora.

PATHUMMAYI P K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sanjith.T.P, Poovath Padikkal House, Meppayyur P. O., Kozhikode District, Pin-673 524, holder of S. S. L. C. Book No. 020046 with Register No. 186567 of March 2003, in the HSE Certificate No. 0081570 with Register No. 1727965 of March 2005, in the Provisional Certificate Folio 25513 dated 6-5-2015 issued by Asst. Registrar (Exams) Kannur University, Kannur, in the Registration Certificate of the Travancore Cochin Medical Council for Indian Systems of Medicine, with Registration No. 15484 dated 13-5-2015 issued by Registrar T C M C, Thiruvananthapuram, in the Marriage Certificate No. 5788/2020, date of Registration 7-1-2021, issued by the Office of the Local Registrar of Marriages (common), Pilicode Grama Panchayath, in the PAN Card No. FWIPP7788D issued from Income Tax Department, and as Dr. Sanjith T.P in the Driving Licence No. 59/12833/2014 dated 22-11-2014 issued from Asst. LA, Thaliparamba, is one and the same person. Hereafter I have changed my name as Shanjith. T.P.

This change will come into effect in all records related to me.

Meppayyur,
19-1-2021.

SANJITH.T.P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kanakaletha P. V, Onamthuruthiyil House, Shanthi Nagar P. O., Kozhikode District, Pin-673 582, holder of S. S. L. C. Book No. 07965 with Register No. 31126 of March 1980, in the Driving Licence No. 57/512/1992 dated 16-5-2018 issued from Asst. LA, Koduvally, entered as Kanakaletha Panthanankulam Vergheese in the Marriage Certificate No. 52/87, date of Registration 21-3-1996, issued by the St. Thomas Church, Amalapuri, Calicut-673 001, Kerala, India and in the Passport No. Z3810776 issued on 29-11-2016 by the Asst. Consular Officer, Embassy of Kuwait, entered as Kanakaletha P Vergheese in the PAN Card No. CHIPK4916L issued from Income Tax Department, Government of India, entered as Latha Mathew in the Ration Card No. 2178032607 issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Latha Mathew Onamthuruthiyil.

This change will come into effect in all records related to me.

Shanthi Nagar,
20-1-2021.

KANAKALETHA P. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Karunakaran. E, Edathodi House, Thekkapadam, Laksham Veedu, Nallalam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 027, holder of S. S. L. C. Book No. G 046596 with Register No. 451364 of March 2007, in the Election Identity Card No. XJO0776443 issued on 9-1-2016 by the Electoral Registration Officer, Beypore Assembly Constituency, and in Permit for Electrical Wireman Certificate No. 106599 with Examination Register No. 12110363/2012 issued on 14-5-2013 by Kerala State Electricity Board and as E. Karunakaran in the Birth Certificate Registration No. 899, date of Registration 26-10-1990 issued by the Registrar of Births and Deaths, Corporation of Calicut, also known as Edathodi Karunakaran in the Passport No. S0295471 issued on 1-5-2018 by the Passport Officer, Passport Office, Kozhikode, in the Driving Licence No. 11/2468/2010 issued on 16-2-2010 by the Asst. LA, Kozhikode, and as Karunakaran Edathodi in the Marriage Certificate No. 8204/2019 issued on 16-11-2019 by Local Registerar of Marriages (Common), Meppayur Grama Panchayath, is one and the same person. Hereafter I have changed my name as Vaishak.E

This change will come into effect in all records related to me.

Nallalam.

KARUNAKARAN. E

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sowjath N P, Nalukudi Paramb, Gandhi Road, Kasabha, Nadakkavu P. O., Kozhikode Taluk, Kozhikode District, Pin-673 011, holder of Extract of School Admission Register No. 7688 with Admission date 24-6-1993 issued by the Headmaster, Govt. Fisheries UP School, Vellayil, entered as Soujath in the Election Identity Card No. MLB0995670 issued on 8-11-2000 by the Electoral Registration Officer, Kozhikode LA Constituency, in the Birth Certificate with Registration No. 5940, date of Registration 16-11-1979 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut, entered as Soujath N P, in the Ration Card No. 2157060929 issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode is one and the same person. Hereafter I will be known by the name as Soujath N P only.

This change will come into effect in all records related to me.

Gandhi Road.

SOWJATH N P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajith. E. P, Praseena Manzil, Thanneerpanthal, Vengeri P. O., Kozhikode Taluk, Kozhikode District, Pin-673 010 holder of Extract of School Admission Register No. 867 with Admission date 23-5-1983 issued by the Headmaster, Govt. High School, Meenchantha, in the Driving License No. 11/6366/1991 issued on 21-2-2018 by the Addl. LA, Kozhikode, in the Marriage Certificate issued on 13-5-2016 by the Miskal Masjid, Kuttichira, Calicut-673 001, Kerala, entered as Sajid in the Birth Certificate of my daughter Amina Fida E P, (Registration No. 841/1999, date of Registration 20-9-1999 issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation, Kozhikode-673 032, in the Secondary School Examination (Session 2013-15) Certificate of my daughter Amina Fida E P (Certificate S. No. SSE/2015 0905016, Roll No. 4359042 with Register No. M115/42033/0082 issued on 28-5-2015 by the Central Board of Secondary Examination, Delhi), entered as Sajeed in the Election Identity Card No. MLB1896158 issued on 9-4-2019 by the Electoral Registration Officer, 27-Kozhikode North, in the Ration Card No. 2157064165 issued on 15-3-2017 by the City Rationing Officer, Kozhikode, in the Birth Certificate of my daughter Aleema Faiha E P, Registration No. 13624/2012, date of Registration 5-5-2012 issued by the Sub Registrar of Births and Deaths, Kozhikode Corporation, also known as Sajith Ennapadam in the Passport No. P0027930 issued on 6-5-2016 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Sajeed E P.

This change will come into effect in all records related to me.

Vengeri.

SAJITH. E. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Zainab, Purayil House, Cheruvadi P. O., Mavoor, Kozhikode Taluk, Kozhikode District, Pin-673 661, holder of Secondary School Examination (Session 2013-2015) Certificate No. SSE/2015/0904720 with Registration No. M115/06567/0194 (Roll No. 4359342) issued on 28-5-2015 by the Controller of Examination, CBSE, in the Senior Secondary School Examination Certificate S No. A/18 062884 with Roll No. M09085163511 issued on 1-6-2018 by the Director (Evaluation), National Institute of Open Schooling, in the Passport No. N8489290 issued on 8-3-2016 by the Passport Officer, Passport Office, Kozhikode, in the Birth Certificate with Registration No. 896/1999, date of Registration 23-7-1999 issued by the Registrar of Births and Deaths, Mukkam Municipality, in the Ration Card No. 2159091265 (Sl. No. 5) issued on 15-3-2017 by the

Taluk Supply Officer, Kozhikode and also known as Zainab Yakkoob Purayil in the PAN Card No. FRBPP3218J issued from Income Tax Department, Government of India is one and the same person. Hereafter I will be known by the name as Zainab Yakkoob Purayil only.

This change will come into effect in all records related to me.

Cheruvadi.

ZAINAB

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saleenabindu. M. C, Tharayil House, Kunnathupalam, Guruvayurappan College P. O., Kozhikode Taluk, Kozhikode District, Pin-673 014, holder of Duplicate SSLC Book No. B J 726878 with Register No. 449673 of March 1993, entered as Saleena Nasar T in the PAN Card No. HDUPS7426G issued from Income Tax Department, Government of India, entered as Saleena in the Election Identity Card No. HPN1862713 issued on 20-1-2002 by the Electoral Registration Officer, Beypore LA Constituency, entered as Saleena Nasar in the Passport No. L7600370 issued on 26-2-2014 by the Assistant, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Saleena M C.

This change will come into effect in all records related to me.

Olavanna,
25-1-2021.

SALEENABINDU. M. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sharookhan M. P, Kunnatheri, Thekke Koyavalappu House, Arakkinar P. O., Kozhikode Taluk, Kozhikode District, Pin-673 028, holder of S.S.L.C. No. K 015947 with Register No. 180286 of March 2010; Birth Certificate with Registration No. 2163/1994, date of Registration 6-9-1994, issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation; Electoral Identity Card No. NVK7774060, dated 9-4-2019, issued by the Electoral Registration Officer, 30 Kunnamangalam Assembly Constituency; Driving License No. 11/7590/2013, dated 6-7-2013, issued by the Assistant LA, Kozhikode, also known as Sharookh Khan in the Ration Card No. 2159076972 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Sharook M. P.

This change will come into effect in all records related to me.

Arakkinar,
5-2-2021.

SHAROOKHAN M. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Razack. K, Kummangott House, Vennakkad, Koduvally P. O., Kozhikode District, Pin-673 572, holder of SSLC Book No. D 379628 with Register No. 87339 of March 1983, entered as Abdul Razak K in the Election Identity Card No. NLH0004481 issued on 6-2-2020 by the Electoral Registration Officer, 31-Koduvally Assembly Constituency, also known as Abdul Razak Kummangott in the Passport No. U 5163257 issued on 19-2-2020 by the Passport Officer, Passport Office, Kozhikode, and as in the PAN Card No. CTEPA5548Q issued from Income Tax Department, entered as Abdul Razak in the Driving Licence No. 11/1318/1986 issued on 13-3-2020 by the Asst. LA, Koduvally and entered as Abdurasak in the SSLC Certificate of my son Muhammed Rasik. K, Book No. G125072 with Register No. 475049 of March 2007, and entered as Rasack K in the SSLC Certificate of my son Muhammed Rabeeh K, Book No. N 539418 with Register No. 473952 of March 2013, is one and the same person. Hereafter I will be known by the name Abdul Razak. K only.

This change will come into effect in all records related to me.

Vennakkad.

RAZACK. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nishimol. P. M, Punathil Thazham Paramb House, Kuttiyilthazham, Guruvayoorappan College P. O., Kozhikode District, Pin-673 014, holder of SSLC Book No. F 205609 with Register No. 434279 of March 1993, entered as P. M. Nishidha in the Birth Certificate of my son Kasim Saheen with Registration No. 269, date of Registration 2-12-1998 issued by the Registrar of Births and Deaths, Corporation of Calicut, and as Nishidha. P. M in the Birth Certificate of my son Shees Ali. M. P with Registration No. 626, date of Registration 30-8-1999 issued by the Registrar of Births and Deaths Corporation of Calicut, and as Nishidha. P. M in the Birth Certificate of my daughter Aleena Fathima. M.P with Registration No. 12876/2009, date of Registration 1-5-2009 issued by the Registrar of Births and Deaths, Corporation of Calicut and as Nishida. P.M in the SSLC Certificate of my son Shees Ali. M.P Book No. Q 504319 with Register No. 476279 of March 2015, and as Nishidha Haroon in the SSLC Certificate of my son Kasim Saheen. M.P Book No. K 132066 with Register No. 185145 of March 2010, and as Nishitha. P. M in the Election Identity Card No. WEY0438564 issued on 22-10-2015 by the Electoral Registration Officer, 28-Kozhikode South, Assembly Constituency, is one and the same person. Hereafter I will be known by the name Nishitha. P. M only.

This change will come into effect in all records related to me.

Kuttiyil Thazham.

NISHIMOL. P.M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Messi P K, Poolaparambil House, Vellanoor, Choolur P. O., Poolacode, NIT Campus, Kozhikode Taluk, Kozhikode District, Pin-673 601, holder of SSLC Certificate No. S317190 with Register No. 469626 of March 2017, in the Vocational Higher Secondary Examination Certificate Sl. No. 441992, No. VE 24457 with Register No. 1822193 of March 2019 issued from Board of Vocational Higher Secondary Examination, Govt. of Kerala, in the Birth Certificate with Registration No. 504/2001, date of Registration 17-7-2001 issued by the Registrar of Births and Deaths, Angadippuram Grama Panchayath, P. O. Angadippuram, Malappuram District and also known as Messi in the Ration Card No. 2053031333 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Perinthalmanna Taluk is one and the same person. Hereafter I have changed my name as Alan P K.

This change will come into effect in all records related to me.

Vellanoor.

MESSI P K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jeena.Y.M, Kavyam, Theruvaththazham, Kuruvattoor P. O., Kakkodi (via), Kozhikode Taluk, Kozhikode District, Pin-673 611, holder of SSLC Book No. D 374902 with Register No. 432732 of March 1991, in the Driving License No. 57/670/2006 issued on 23-8-2012 by the Assistant LA, Koduvally, in the PAN Card No. BUBPM8380B issued from Income Tax Department Government of India, entered as Jeena in the Election Identity Card No. FZQ1381235 issued on 23-3-2001 by the Electoral Registration Officer, Kunnamangalam LA Constituency, Entered as Jeena Aravind in the Indian Naval Service and Release Certificate of my husband Aravindakshan P Y Service Book S. No. 35516 issued on 31-3-2008 by the Commander, Officer incharge, Release Centre, Bureau of Sailors, Mankhurd, Mumbai-400 088, in the Pension Certificate P.P.O. No. 09/97/B/S 00449/2008 dated on 28-2-2008 issued by AO II, Staff Officer (Pension) for Commodore is one and the same person. Hereafter I will be known by the name as Jeena Y.M only.

This change will come into effect in all records related to me.

Kuruvattoor,

1-2-2021.

JEENA.Y.M

NOTIFICATION

I, Deepa M., Nakshthra House, Ayacks 190, Madhuravanam Road, Civil Station P. O., Calicut-673 020, Kozhikode Taluk, Kozhikode District, do hereby notify for the information of all concerned authorities and public that, the Community which is wrongly entered in the S.S.L.C. Book No. V 408003 with Register No. 187040 of March 2020 of my minor daughter Shivani M as Hindu-Nair is corrected as Hindu-Saliya vide Certificate No. K1-22830/2020/Kdis. dated 4-12-2020 issued by the Tahsildar, Kozhikode.

This correction will come into effect in all records related to her.

Civil Station. _____ DEEPA M.

NOTIFICATION

I, Abhiram Krishna. P, Puthalath House, Nirmallur, Panangad P. O., Thamarassery Taluk, Kozhikode District, Pin-673 612, do hereby notify for the information of all concerned authorities and public that my Cast which is wrongly entered in the SSLC Book No. T 455870 with Register No. 295846 of March 2018, as Hindu-Ambalakaran, is corrected as Hindu-Marar vide Certificate No. C1-10998/2020/Kdis. dated 12-1-2021 issued by the Tahsildar, Thamarassery Taluk.

This correction will come into effect in all records related to me.

Nirmallur. _____ ABHIRAM KRISHNA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suhayil.K.S, Kannankunnummal House, Thamarassery P. O., Kozhikode District, Pin-673 573, holder of SSLC Book No. C 109286 with Register No. 274784 of March 1990, entered as Suhayil Kunhusulaiman in the Passport No. K 6460988 issued on 20-3-2013 by the Assistant Passport Office, Kozhikode, and also in the PAN Card No. EJZPS6127L issued from Income Tax Department, Govt. of India, and as Suhail. K.S in the Driving Licence No. KL57 19970001692 issued on 21-11-2020 by the LA, koduvally, and entered as Suhail in the Election Identity Card No. KL/04/028/393362 issued on 6-11-1998 by the Electoral Registration Officer, Thiruvambady Constituency, and also in the Ration Card No. 2178062848 (Sl.No.4) issued on 15-3-2017, by the Taluk Supply Officer, Thamarassery, in

the Birth Certificate of my daughter Fathima Sahla (Registration No. 3056/02 date of Registration 28-11-2002, issued by the Registrar of Births and Deaths, Omassery Grama Panchayat), is one and the same person. Hereafter I will be known by the name Suhail.K.S only

This change will come into effect in all records related to me.

Thamarassery, _____
30-1-2021. SUHAYIL. K. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kousu A, Puzhakkal House, Mananthavadi Post, Mananthavadi Taluk, Wayanad District, Pin-670 645, Kerala holder of SSLC No. R341265 with Register No. 263116 of March 2016 also known as Fousiya in Ration Card No. 2264046378 dated 15-3-2017 issued by the Taluk Supply Officer, Mananthavadi is one and the same person. Hereafter I will be known by the name Kousiya Thaj. A only.

This change will come into effect in all records related to me.

Mananthavadi, _____
27-1-2021. KOUSU A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mannual K, Kuruppath House, Chellangode Post, Vythiri Taluk, Wayanad District, Pin-673 581, holder of S.S.L.C Book No. A 981127 with Register No. 395609 of April 1975 also known as Ianuel in the Election Identity Card No. KL/04/029/318577 dated 4-2-1999 issued by the Electoral Registration Officer for Kalpetta Constituency and known as K J Manuval in the Permanent Account Number BIBPJ8880K issued from Income Tax Department Govt. of India, in the Ration Card No. 2262027287 dated 15-3-2017 issued by the Taluk Supply Officer Vythiri; is one and the same person. Hereafter I will be known by the name K J Manuval only.

It is further notified that my Community which is wrongly entered as Christian-Roman Catholic in my S.S.L.C Book No. A 981127 with Register No. 395609 of April 1975, is corrected as Christian-Latin Catholic vide Certificate No. TLKVYT/3100/2020, dated 9-11-2020 issued by the Tahsildar Vythiri Taluk.

These changes will come into effect in all records related to me.

Chellangode, _____
16-11-2020. MANNUAL K

NOTIFICATION

I, Athira C, Cheroorthodi House, Vengapally, Puzhamudi Post, Vythiri Taluk, Wayanad District, Pin-673 121 do, hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Chetty Veera Saiva (OBC) in my S.S.L.C. No. Q 094862 with Register No. 504281 of March 2015 is corrected as Hindu Chetty (OBC) vide Certificate Ref. No. A1/169/2021 dated 21-1-2021 issued by Tahsiidar, Vythiri Tauk.

This correction will come into effect in all records related to me.

Kalpetta,
22-1-2021.

ATHIRA C

NOTIFICATION

I, Umesh T K, Padikkara House, Paralikkunnu, Madakkimala P. O., Vythiri Taluk, Wayanad District, Pin-673 122 do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Boyan in my SSLC Book No. N 111919 with Register No. 516251 of March 2013 corrected as Hindu - Parayan (SC) vide Certificate Ref. No. A1/66/2021 dated 12-1-2021 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Vythiri,
20-1-2021.

UMESH T K

NOTIFICATION

I, Surendran T K, Thirunellikunnu House, Paralikkunnu, Madakkimala P. O., Vythiri Taluk, Wayanad District, Pin-673 122 do hereby for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Boyan in my SSLC Book No. N 223652 with Register No. 515870 of March 2013 corrected as Hindu-Parayan (SC) vide Certificate No. Ref. No A1/65/2021 dated 12-1-2021 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Vythiri,
20-1-2021.

SURENDRAN T K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Safna Sharin T C, Ponpara House, Beenachi Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S S L C No. T 429366 with Register No. 265689 of March 2018, in the Higher Secondary Examination Certificate No. 478871 with Register No. 7390311 of March 2020, issued by Board of Higher Secondary Examinations Government of Kerala, also known as Shafna Sherin in the Ration Card No. 2263090287 dated 1-6-2020, issued by Taluk Supply Officer, Sulthan Bathery and known as Safna Sherin T S in the Birth Certificate with Registration No. 3081/2002, date of Registration 17-9-2002, issued by the Registrar of Births and Deaths, Sulthan Bathery Municipality, is one and same person. Hereafter I will be known by the name Safna Sherin T S only.

This change will come into effect in all records related to me.

Beenachi,
23-1-2021.

SAFNA SHARIN T C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rejimon Varghese, Peroor Padinjattethil House, Kalathuvayal Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 593, holder of S S L C Book No. G 045593 with Register No. 78710 of March 1994 also known as Reji.P.V in the Permanent Account No. BOLPV5318C issued from Income Tax Department, Government of India is one and the same person. Hereafter I will be known by the name Reji.P.V only.

This change will come into effect in all records related to me.

Pothuketty,
15-1-2021.

REJIMON VARGHESE

NOTIFICATION

I, Anisha.M, Mattemmel House, Cheeral Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 595, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Kurava (SC) in my S.S.L.C. No. K-066023 with Register No. 162805 of March 2010, is corrected as Hindu-Velan (SC) Vide Certificate with Ref. No. B3-83/2021 dated 16-1-2021, issued by the Tahsildar, Sulthan Bathery Taluk.

This correction will come into effect in all records related to me.

Sulthan Bathery,
28-1-2021.

ANISHA.M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manuel M., Mannoor, Pandikadavu, P. O. Cherupuzha, Kannur District, Pin-670 511, holder of S.S.L.C. Book No. A308569 with Register No. 35189 of March 1971, also known as Maney Manuel in the PAN Card No. CNKPM6673C issued from Income Tax Office, Govt. of India, in the Ex-Service Identity Card No. KER-11/002702 dated 9-5-1992 issued by the Zila Sainik Welfare Officer, Kannur, in the Letter No. PEN/600/SP/Court Case/140504 Ex-MAI P. No. 140504B dated 29th December 2020 issued by the Commander, Naval Pension Office, Sion Trombay Road, Mumbai, is one and the same person. Hereafter I have changed my name as Mani Manuel.

This change will come into effect in all records related to me.

Kannur,
12-1-2021.

MANUEL M.

NOTIFICATION

I, Nisha C.P., Vilangapoyil, Cheruparamba P. O., Kannur District, Pin-670 693 do hereby notify for the information of all authorities concerned and the public that my minor daughter V. P. Nayana, holder of Abstract of School Admission Register with Admission No. 28411, date of Admission 7-5-2019 issued by the Headmaster, PR Memorial Kolavallloor Higher Secondary School, Thuvakkunnu, Birth Certificate with Registration No. 9595/2006, date of Registration 6-10-2006 issued by the Health Inspector Gr. 1, Thalassery Municipality, as Nayana in the Ration Card No. 2367214980 (Sl. No. 3) dated 10-1-2019 issued by the Taluk Supply Officer, Thalassery, is one and the same person. Hereafter I have changed her name as Nayana V. P.

This change will come into effect in all records related to her.

Cheruparamba,
2-2-2021.

NISHA C.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Radha Nelliyyulla Parambath (N.P.), Sree Chakra, Chendayad P. O., Kannur District, Pin-670 692, holder of S.S.L.C. No. B 068652 with Register No. 246297 of March 1991, as Radha N.P. in the Ration Card No. 2367182862 dated 15-3-2017 (Sl. No. 1) issued by the Taluk Supply Officer, Thalassery, in the Duplicate Election Identity Card No. DBK1421023 dated 29-10-2008 issued by the Electoral Registration Officer, Kuthuparamba LA Constituency PAN Card No. BFFPP9265R issued from Income Tax Department, Govt. of India, in the S.S.L.C. No. Q 111982 with Register No. 524971 of March 2015 of my daughter Ashmi K.P., in the Birth Certificate of my daughter Ashmi K.P. with Registration No. 2882/II/1999, date of Registration 27-10-1999 issued by the Registrar of

Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, in the Birth Certificate of my son Ashith K.P. with Registration No. 1428/II/2002, date of Registration 10-5-2002 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, and as Sreeja N.P. in the S.S.L.C. No. T758080 with Register No. 231733 of March 2018 of my son Ashith K.P. is one and the same person. Hereafter I will be known by the name Sreeja N.P. only.

This change will come into effect in all records related to me.

Chendayad,
30-1-2021.

RADHA NELLIYULLA PARAMBATH (N.P.)

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jamseer Anappan, Fajnas Manzil, Near Madrassa, P. O. Taliparamba, Kannur District, Pin-670 141, holder of S.S.L.C. No. G 047134 with Register No. 524722 of March 2007, Higher Secondary Examination Certificate No. HSE A 522188, No. HSE A 220812 with Register No. 5379018 dated 15-7-2009 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Birth Certificate with Registration No. 2304/2015, date of Registration 5-5-2015 issued by the Registrar of Births and Deaths, Thalipparamba Municipality, as Jamseer in the Ration Card No. 2365136401 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba and as Jamsheer Anappan in the Passport No. T 8522942 issued on 4-10-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Jamsheer Anappan only.

This change will come into effect in all records related to me.

Thaliparamba,
30-1-2021.

JAMSEER ANAPPAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ramseena P.C., Baithul Noor, Moonam Peedika, Mangattidam, Nirmalagiri P. O., Kannur District, Pin-670 701, have changed the name of my minor daughter Fathimathul Nisriya K., holder of Extract of School Admission Register with Admission No. 9037, date of Admission 15-5-2018 issued by the Headmistress, G. H. S. S. Kuthuparamba, Birth Certificate with Registration No. 113/2012, date of Registration 16-1-2012 issued by the Registrar of Birth & Death & Special Grade Secretary, Keezhur-Chavassery Grama Panchayat, as Fathimathul Misriya K.

This change will come into effect in all records related to her.

Moonnampeedika,
1-2-2021.

RAMSEENA P.C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Beena K., Nellyotte Madappurakkal, Kuzhimalode, Anjarakkandy P. O., Kannur District, Pin-670 612, holder of S.S.L.C. Book No. E 254563 with Register No. 363451 of March 1984, PAN Card No. KCQPK6702K issued from Income Tax Department, Govt. of India, also known as K.Beena in the Election Identity Card No. WJO0561480 dated 20-9-2015 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, also known as Beena Mohan Das in the Pension Certificate of my husband K. Mohan Das (POAF, Regimental No. 143178-F) with P.P.O. No. 09/97/B/S/1914/93 dated 20-12-1993 issued by the Office of the C.D.A. (Navy), Bombay, in the Discharge Book of my husband K. Mohan Das (Rank POAF, O.No. 143178-F) issued by the Commander, Officer-in-Charge Release Centre for Commodore, is one and the same person. Hereafter I will be known by the name Beena K. only.

This change will come into effect in all records related to me.

Anjarakkandy,
2-2-2021.

BEENA K.

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**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. GA & EL.1/17(1)/2019-Vol.I 20th January 2021.

It is hereby notified that the following three Deans of Faculties of the University will be the members of the Syndicate of the University under Section 17(1) of Cochin University of Science and Technology Act, 1986 with effect from 22nd March 2021.

- (a) Dean, Faculty of Environmental Studies
- (b) Dean, Faculty of Humanities
- (c) Dean, Faculty of Law

The term of office of the above members in the Syndicate shall be for a period of two years with effect from 22-3-2021, subject to the provisions of Cochin University of Science and Technology Act, 1986 and Statutes thereunder, amended from time to time.

(Sd.)

Kochi-22.

Registrar.

**KERALA VETERINARY & ANIMAL SCIENCES
UNIVERSITY**

Pookode, Lakkidy P. O., Wayanad, Pin-673 576

NOTIFICATION OF ELECTION RESULTS

No. KVASU/GA-B1/12210/2020. 15th February 2021.

Whereas it is necessary to re-constitute the Management Council of the University as per Sub-section 2, (i), (ii), (iii), (iv) and (v) of Section 21, of the Kerala Veterinary and Animal Sciences University Act 2010 (Act 3 of 2011) and hence it is hereby notified that the following elections were held according to the principle of proportional representation by means of single transferable vote and in accordance with the procedure prescribed in Chapter XXIV of the first amended statute of the University to elect:

Constituencies of the Management Council:

- 1 One member by regular Students of the University from among themselves.
2. Three members by the Teachers of the University from among themselves.
3. One member by the Non-Teaching Staff of the University from among themselves.
4. One member by the Permanent Labourers of the University from among themselves.
5. Two members elected by the members of the Legislative Assembly from among themselves of whom one shall be a Member belonging to Scheduled Caste or Scheduled Tribe.

Accordingly, the process of elections was completed and the declaration of the following results are hereby made:

- I As the number of the candidates validly nominated and not withdrawn did not exceed the number of vacancies to be filled up by election in respect of the constituency of the Students of the University to the Management Council, the validly nominated candidate Shri Vishnu. T, (17-BVP-244), College of Veterinary and Animal Sciences, Pookode (Electoral Roll No. 111 210) is declared to have been duly elected as the member to the Management Council of the University from the constituency of Students.